



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 2**

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	PIL/4/2024	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM
2	WP(C)/160/2024 FIXED, CAVT./1051/2023	UNION OF INDIA AND 5 ORS. <b>Versus</b> SRI GOJEN TAYE AND ANR	MR. B CHAKRAVARTY	MR M CHANDA (FOR CAVEATOR) MR S CHOUDHURY (FOR CAVEATOR)
<b>WITH</b>				
3	WP(C)/225/2024	UNION OF INDIA AND 5 ORS. <b>Versus</b> SMT. WAHENGBAM MANGLEM DEVI	MR. B CHAKRAVARTY	
4	WP(C)/184/2024	M/S ITI LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H BETALA MR C KUMAR RIYAZ KHAN	SC, GST DY.S.G.I.
5	WP(C)/239/2024	RASHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
<b>ADMISSION</b>				
6	WA/214/2023 PART-HEARD, FIXED	RAJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C
7	PIL(Suo Moto)/2/2018 FIXED	X-X-X <b>Versus</b> IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. D SAIKIA, AG, ASSAM MR. S C KEYAL, ASSTT.S.G.I. (R-5) MR. D DAS, AG, MIZORAM(R-7) GA, AP MRS T KHRO, ADDL. AG,NAGALAND(R-6)
8	PIL/23/2021	AMGURI NABA NIRMAN SAMITY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA

9	PIL/52/2022	DURLOV TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. N H MAZARBHUIYAN, INTERVENOR R-6 MS. S PARVEEN, INTERVENOR R-7 MS. L WAJEEDA (R-6) MR. M H SAIKIA(R-6) ASSTT.S.G.I.
10	PIL/63/2022	BISWAJIT RAJBONGSHI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. B D KONWAR SR. ADV. MR D KALITA MR H AGARWAL MS K PHUKAN MR J SINGH MS P GUPTA MS M ZOMUANPUII	SC, PWD ROAD GA, ASSAM MR. B CHAKRABORTY (r-7) MR K L GUPTA (r-7)
11	PIL(Suo Moto)/2/2023	IN RE- PLIGHT OF CHILDREN IN TEMPORARY SHELTER HOMES <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. (AMICUS CURIAE)	MR. D NATH (SR. GOVT. ADVOCATE, ASSAM)
12	ITA/10/2023	KOMAL KUMBHAT <b>Versus</b> PRINCIPAL, COMMISSIONER OF INCOME TAX,	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
13	WA/67/2023	MAJMUN NEHAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS .	MR. B J GHOSH MR. A M S MAZUMDER GK GOGOI	SC, EDU
14	PIL/78/2023	TAREK AKTAR ANSARI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. SAIFUL ISLAM	GA, ASSAM MR. R K D CHOUDHURY DY.S.G.I. SC, ECI
15	WA/224/2023 B/O	DILIP BAHADUR DHAMAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
16	WA/304/2023	ASHIM DEB AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. (B)	MS. S SEAL MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, PWD
17	WA/457/2023 FIXED	PRASANNA RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
18	WP(C)/1417/2023	SAURAV CHETIA AND 14 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM MR. U K NAIR(R-4,5,6,7) MS. A VERMA(R-4,5,6,7) MS. SUDAKSHINA K.(R- 4,5,6,7) MR. S S ROY MR. A BORO(R-4,5,6,7) DY.S.G.I. SC, NRL
19	WP(C)/2907/2023 FIXED	TANKESWAR NATH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM MR. D NATH (R-3) SC, SEC. EDU.
20	WA/33/2024 CAVT. NO.13452/023, CAVT./1345/2023	GAMES VILLAGE RESIDENTS WELFARE SOCIETY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MS. R J DAS SC, GDD FOR CAVEATOR
<b>ORDERS</b>				
21	PIL/57/2016	ASSAM ANDOLON SANGRAMI MANCHA <b>Versus</b> THE UNION OF INDIA and 13 ORS	MR. P PATHAK MR. D CHOUDHURY MR. S N KRISHNATRAYA	MR. D SAIKIA GA, ASSAM MR. S C BISWAS MR. S BISWAS ASSTT. S.G.I.

22	WA/16/2022	GITANJALI BURAGOHAIN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
23	PIL/27/2022	CITIZEN FOR JUSTICE AND PEACE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I.
24	<b>WITH</b> WP(C)/1411/2022	SANJOY DEY AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I.
25	PIL(Suo Moto)/1/2023	XXX <b>Versus</b> IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	MR. R K TALUKDAR, SC, NHAI MR. C SHARMA MR. C BARUAH, SC, NHIDCL
26	PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. D SAIKIA, AG, ASSAM GA, ASSAM SC, ELECTION COMMISSION,(R-5)
27	<b>WITH</b> I.A.(Civil)/937/2023 <b>in</b> PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
27	PIL/30/2023	WE FOR GUWAHATI FOUNDATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) MS. K MALAKAR(R-21) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R- 21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R- 11) MR. P P DUTTA MRS S BARUAH(R-12) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r- 19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
28	WA/194/2023	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
	<b>WITH</b> I.A.(Civil)/1541/2023 <b>in</b> WA/194/2023	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	

29	WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. <b>Versus</b> PRANITA CHOUDHURY AND 4 ORS.	MR. P J PHUKAN	MR. A K SARMA (R-1) MR H J TAMULI (R-1) MR D KALITA (R-1)
30	WA/382/2023	BHARAT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	GA, ASSAM SC, REVENUE
31	I.A.(Civil)/1244/2023 CAVT. NO.02892/023, CAVT./289/2023 <b>in</b> WA/5093/2023	AMULYA PRASAD SAIKIA <b>Versus</b> RUPALI NARAH AND 7 ORS.	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
	<b>WITH</b> WA/5093/2023 (Filing Number)	AMULYA PRASAD SAIKIA <b>Versus</b> RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA	
32	I.A.(Civil)/1614/2023 <b>in</b> WA/14872/2022	FOOD CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> SURESH KUMAR AGRWAL	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. C CHOWDHURY MS J.S. DAS
	<b>WITH</b> WA/14872/2022 (Filing Number)	FOOD CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> SURESH KUMAR AGRWAL E	MR. P K ROY	
33	I.A.(Civil)/2366/2023 B/O, WITH PIL/55/2017 (D/O) <b>in</b> PIL/55/2017	MS. ABANTEE DUTTA, <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. V RAJKHOWA MR A.J.SARMA	GA, ASSAM SC, HEALTH
34	I.A.(Civil)/3548/2023 <b>in</b> WA/9713/2023	MAMONI BORBORUAH BORGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B PHUKAN MR. B PHUKAN MR N M HAZARIKA MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, INDUSTRIES & COMMERCE SC, FINANCE
	<b>WITH</b> WA/9713/2023 (Filing Number)	MAMONI BORBORUAH BORGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR. B PHUKAN	
35	I.A.(Civil)/3802/2023 B/O <b>in</b> WA/13961/2023	THE STATE OF ASSAM AND ANR. <b>Versus</b> PAPARI BARMAN AND 2 ORS.	MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, AG MR MINTU SAIKIA (r-1) MS R DUTTA (r-1)
	<b>WITH</b> WA/13961/2023 (Filing Number)	THE STATE OF ASSAM AND ANR. <b>Versus</b> SMTI PAPARI BARMAN E	MR A ALAM	
36	I.A.(Civil)/3859/2023 <b>in</b> Review.Pet./15233/2023	RAJIB DEWRI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
	<b>WITH</b> Review.Pet./15233/2023 (Filing Number)	RAJIB DEWRI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. B	MR H K DAS	
37	I.A.(Civil)/193/2024 <b>in</b> PIL/83/2023	EARLY BIRDS <b>Versus</b> THE UNION OF INDIA AND 14 ORS	MR A K DAS	GA, ASSAM DY.S.G.I. SC, FOREST
	<b>WITH</b> PIL/83/2023	EARLY BIRDS <b>Versus</b> THE UNION OF INDIA AND 15 ORS	MR A K DAS	GA, ASSAM MR. D DEKA (R-13,14) DY.S.G.I. MR. C P SHARMA (R-13,14) SC, FOREST
<b>HEARING</b>				
38	C.Ex.App./84/2018 FIXED, WITH C.Ex.App./2/2020 (D/O)	PREMIER CRYOGENICS LIMITED <b>Versus</b> THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.

39	C.Ex.App./4/2019 FIXED	M/S BORBAM TEA ESTATE <b>Versus</b> THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
	<b>WITH</b>			
40	C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
	<b>WITH</b>			
41	C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE <b>Versus</b> THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
42	WA/236/2019 B/O, WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
43	WA/255/2022 B/O, CAVT./167/2022	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> ALAKA KALITA AND ANR.	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
	<b>WITH</b>			
	I.A.(Civil)/2348/2022 in WA/255/2022	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
44	WA/35/2023 CAVT. NO.00472/023, B/O	SUBIDITA NATH <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	MR A R BHUYAN (R6) GA, ASSAM MR. A GOGOI MR. A GOGOI FOR CAVEATOR SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/5679/2019	KRISHNA BOTI RAY @ KRISHNAMATI ROY <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2 WP(C)/6325/2019	MAN MAYA CHETRI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M K BORAH MS. D GHOSH OWEN. C MS N DEKA MS. D BORAH MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	SC, NRC MR SAURADEEP DEY ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/7090/2019 WITH LCR	KAMALA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A.U. AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4 WP(C)/9493/2019 WITH LCR	SAZEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B N SARMA MS D DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 WP(C)/5462/2020 WITH LCR	SABURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6 WP(C)/5728/2020 WITH LCR	MOZIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7 WP(C)/5739/2020 WITH LCR	BAHATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/5791/2020 WITH LCR	SANU MIYA @ CHANU MIYA <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/1492/2023 FIXED, WITH LCR	HELAL UDDIN@HALAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/97/2024 FIXED	AMBIYA BIBI @ AMBIA KHATUN @ AMRIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/291/2024 FIXED	BAHARUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/496/2024	BIMOLA BARMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/504/2024	KABEL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M Z SHAH MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/523/2024	BAHATON NESSA @ MUSSTT BAHATON NESSA @ BAHATON BIBI @ BAHATON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<b><u>ADMISSION</u></b>				
15	WP(C)/3604/2016 HEARD AT LENGTH, FIXED ON 05.02.2024 BY THE REGISTRY	SONA MIAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B HUSSAIN MR. S ALIM MR.A T SIKDER	GA, ASSAM
16	WP(C)/3117/2017 FIXED, WITH LCR	STATE OF ASSAM and ANR. <b>Versus</b> AMAL CHANDRA DAS	MR.B N SARMA(Sr. G.A., Assam.) MR.S C KOYALAsstt.S.G.I.	
17	WP(C)/54/2019	MD. AHED ALI AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MS G PARMAWI MR S Z AHMED MS. D BORA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/3067/2019	NURUL ISLAM @ NUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/3922/2019	MILAN PAUL <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/4088/2019	YUCHAR ALI @ MD. YUSUF ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/4112/2019	BIJOY MONDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

22	WP(C)/6518/2019	NEPAL SHAHA @ NEPAL KR. SHAHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/6571/2019	ARCHANA GHOSH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/6703/2019	ALFATUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/6864/2019	NAJRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/7154/2019	NIZAMUDDIN <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/135/2021	ARUP JYOTI BARUAH @ APPU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
28	WP(C)/6638/2022 FIXED, WITH LCR	JARINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/1348/2023	JOYGAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM
<b>ORDERS</b>				
30	Review.Pet./45/2020 IN WP(C)/227/2018 (D/O), WITH LCR	MD. NOOR AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	Review.Pet./54/2021 IN WP(C)/4759/2019 (D/O), WITH LCR	HAREJ ALI @ HARAJ ALI @ HAREJ <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	Review.Pet./62/2022 WITH WP(C)/27/2021	PRATUL KUMAR GHOSH AND ANR. <b>Versus</b> ASHISH AGARWAL AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR I S MAZUMDAR MR I S MAZUMDAR MS. P CHAKRABORTY MS. P CHAKRABORTY
33	Review.Pet./106/2022 IN WA/126/2017 (D/O)	SRI TILAK CHETRI <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
34	Review.Pet./173/2022 IN WA/394/2016 (D/O), WITH LCR	KHUDEJA KHATUN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
35	Review.Pet./112/2023 IN WP(C)/4640/2023 (D/O), WITH LCR	KAMLAI BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. H R KHAN MR. N ISLAM MR. T K DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
36	I.A.(Civil)/3182/2023 WITH WP(C)/5825/2019 (D/O) in WP(C)/5825/2019	MINA SAHA, <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T



37	I.A.(Civil)/3605/2023 WITH LCR <b>in</b> WP(C)/1399/2023	MD ESUB ALI @ EUSOB ALI @ RIACHAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> WP(C)/1399/2023	MD ESUB ALI @ EUSOB ALI @ RIACHAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	I.A.(Civil)/3691/2023 WITH LCR <b>in</b> WP(C)/6180/2023	JASMAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/6180/2023	JASMAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
39	I.A.(Civil)/3750/2023 <b>in</b> WP(C)/6293/2019	LAL BHANU @ LALBHANU NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI	DY.S.G.I.
	<b>WITH</b> WP(C)/6293/2019	LAL BHANU @ LALBHANU NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	I.A.(Civil)/3888/2023 WITH LCR <b>in</b> WP(C)/2472/2023	REENA KHATOON @ MS RANJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/2472/2023	REENA KHATOON @ MS RANJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Monday,5th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>			
1	Cont.Cas(C)/669/2023 SHAKAMBARI ENTERPRISES (INDIA) PVT LTD. AND 3 ORS <b>Versus</b> SHRI BHASKAR JYOTI PHUKAN AND 2 ORS.	MR. B P BORAH MR P K GOSWAMI MR P CHOUDHURY	
2	WP(C)/4965/2023 MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS		GA, ASSAM SC, REVENUE
3	WP(C)/7123/2023 BAGDEVI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, TRANSPORT SC, FINANCE
4	WP(C)/195/2024 FIXED BADRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM MR J K PARAJULI MR. A K TALUKDAR (r-6) MR S ISLAM (r-6) MR. S DUTTA (SC, REVENUE & DM) MR. S I KHAN (r-6) SC, REVENUE
5	WP(C)/364/2024 FIXED DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, WATER RESOURCE SC, FINANCE
6	WP(C)/367/2024 FIXED RAJESH KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, PWD
7	WP(C)/501/2024 SAMARENDRA SARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B K GOGOI C. DEKA	SC, AG DY.S.G.I. SC, WATER RESOURCE
8	WP(C)/511/2024 CAVT. NO.00812/024, AMRAN HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR A D CHOUDHURY (FOR CAVEATOR)
9	WP(C)/513/2024 SAMARENDRA SARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B K GOGOI C. DEKA	SC, AG SC, WATER RESOURCE
10	WP(C)/520/2024 M/S VIVIK CYLINDER PVT LTD AND ANR <b>Versus</b> THE ASSAM INDUSTRIAL CO OPERATIVE BANK LIMITED AND ANR	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU	
11	WP(C)/521/2024 M/S BIVA BAKERS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE

12	WP(C)/538/2024	CHULAMAN KHAN AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS <b>ADMISSION</b>	MR. R P SARMAH MOTIUR RAHMAN	GA, ASSAM
13	WP(C)/1984/2022	M/S KARBI PROJECTS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD SC, K A A C
	<b>WITH</b>			
14	WP(C)/1987/2022	M/S J K CONSTRUCTION CO. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD (BULDING) SC, K A A C
15	WP(C)/2827/2022 FIXED	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	<b>WITH</b>			
16	WP(C)/2830/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
17	WP(C)/5946/2022	RAJESH KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H GUPTA	GA, ASSAM
18	Arb.P./1/2023 FIXED	M/S B N SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	SC, PWD
19	Arb.P./5/2023 FIXED	BHARTIA DOOARS (JV) AND 2 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. S K MEDHI DY.S.G.I.
20	Arb.P./15/2023 FIXED	M/S PEYUSH TRADERS <b>Versus</b> THE GENERAL MANAGER, NORTHEAST FRONTIER RAILWAY AND 4 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. K GOGOI DY.S.G.I.
21	Arb.P./16/2023 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. A K DUTTA DY.S.G.I.
22	Arb.P./40/2023 FIXED	M/S EDUCOMP SOLUTIONS LIMITED <b>Versus</b> ASSAM ELECTRONICS DEVELOPMENT CORPORATION LIMITED	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR K L GUPTA
23	WP(C)/147/2023	M/S BARBHUIYA TRADERS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
24	WP(C)/2015/2023	PCM CEMENT CONCRETE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	MS. B SARMA DY.S.G.I.
25	WP(C)/2064/2023	MOFIDUL ISLAM KANDAKAR AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI MS. J M KALITA	SC, APSC SC, PWD
	<b>WITH</b>			
26	WP(C)/5337/2022	SMT. SWEATA KRISHNATREYA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC MR. FIRUZ KHAN (R-7 TO 16) MR U CHAUDHURY (R-7 TO 16) SC, PWD MS. R TALUKDAR (R-7 TO 16)

	<b>WITH</b> I.A.(Civil)/3731/2023 <b>in</b> WP(C)/5337/2022	AMRIT BORAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY	SC, APSC MR. M P SARMA
27	<b>WITH</b> WP(C)/5355/2022	ABHILASHA MAHANTA AND 32 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
28	<b>WITH</b> WP(C)/5400/2022	NILOTPAL DAS AND 32 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC MR. FIRUZ KHAN (R-8 TO 17) MR U CHAUDHURY (R-8 TO 17) MS. R TALUKDAR (R-8 TO 17)
29	<b>WITH</b> WP(C)/5495/2022	SUNITRA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M BARMAN P BURAGOHAIN MR SAURADEEP DEY	SC, APSC MR. FIRUZ KHAN for R. No. 6 to 15 MR U CHAUDHURY for R. No. 6 to 15 MS LITO AWOMI for R. No. 6 to 15 SC, PWD
	<b>WITH</b> I.A.(Civil)/3733/2023 <b>in</b> WP(C)/5495/2022	AMRIT BORAH AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. FIRUZ KHAN MR U CHAUDHURY for R. No. 6 to 15	SC, APSC MR M BARMAN
30	<b>WITH</b> WP(C)/5840/2022	RUPAM KALITA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC MR. FIRUZ KHAN for R. No. 8 to 17 MR U CHAUDHURY for R. No. 8 to 17 K. SUMI MS LITO AWOMI for R. No. 8 to 17
	<b>WITH</b> I.A.(Civil)/81/2024 <b>in</b> WP(C)/5840/2022	AMIT BORAH AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. FIRUZ KHAN MR. FIRUZ KHAN MR U CHAUDHURY K. SUMI MS LITO AWOMI	SC, APSC MR W R MEDHI
31	<b>WITH</b> WP(C)/2994/2023	SWEATA KRISHNATREYA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. M P SARMA	MR. T J MAHANTA, LEARNED SR. COUNSEL, (R-3 & 4) SC, APSC MR. K GOGOI, SC, (R-2). MR P NAYAK, SC, PWD (R- 1). MS P SARMA, SC, APSC, (R-3 & 4) MS S SARMA HAZARIKA SC, PWD SC, EDU
32	WP(C)/2971/2023 FIXED	MONIKA MUCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, BTC
33	WP(C)/3743/2023 FIXED	THEROSWANGBI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM
34	WP(C)/3812/2023 FIXED	KHANDAKAR JIYAUH RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, FOREST

35	WP(C)/4749/2023 FIXED	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA MS. N HUSSAIN	MR. S C KEYAL, SC MR. S S ROY (r-5) MR. S S ROY (r-5) SC, F C I
36	WP(C)/5322/2023 FIXED	DD FISH MARKET AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR G KHANDELIA MR. K DEKA MR R PAUL	GA, ASSAM SC, GDD SC, GMC
37	WP(C)/5402/2023 FIXED	KHANDAKAR JIYAU RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. K GOGOI SC, FOREST
38	WP(C)/6307/2023	BOLAI ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MS. J GHOSH	SC, FOREST
39	WP(C)/7419/2023 B/O	GOU PALAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A Z AHMED MR. M HOQUE	GA, ASSAM SC, A.H and V. DEPT. MS. M M KOTOKY
40	WP(C)/7503/2023	RAJANI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, BTC
<b>ORDERS</b>				
41	I.A.(Civil)/2204/2023 FIXED, WITH WP(C)/6603/2014 (D/O) in WP(C)/6603/2014	THE DIRECTOR GENERAL, BORDER ROADS ORGANIZATION (BRO) AND 2 ORS <b>Versus</b> GS-162973N SRI BRIJ BHUWAN RAM AND 147 ORS	MR. S K MEDHI	MR. I H SAIKIA
42	WP(C)/2231/2023 FIXED	MUSTT MONISHA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. SURAJIT DAS MR. P P DAS	SC, P AND R.D. GA, ASSAM MR. M AHMED MD I H LASKAR (R- 8 TO 16)
43	WP(C)/6384/2023	BVG INDIA LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	DY.S.G.I.
44	WP(C)/6518/2023 B/O	MURAD AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	GA, ASSAM
45	Review.Pet./1/2024 WITH WP(C)/4451/2022(D/O)	KANDARPA BAISHYA <b>Versus</b> KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM MR. S K ROY MRS. M M ROY SC, REVENUE AND DISASTER MANAGEMENT DEPT
	<b>WITH</b> I.A.(Civil)/140/2024 in Review.Pet./1/2024	KANDARPA BAISHYA <b>Versus</b> KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
46	I.A.(Civil)/204/2024 in WP(C)/7146/2023  <b>WITH</b> WP(C)/7146/2023	NIKUNJA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA	SC, IRRIGATION SC, IRRIGATION
47	WP(C)/210/2024 FIXED	NIKUNJA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA	GA, ASSAM SC, IRRIGATION
47	WP(C)/210/2024 FIXED	M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR <b>Versus</b> OIL AND NATURAL GAS CORP LTD AND 4 ORS	MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, ONGC
48	WP(C)/358/2024 CAVT. NO.13372/023, FIXED	HEM CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. MR. B RAHMAN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/768/2023	JATIN CHANDRA BASUMATARI <b>Versus</b> SAMIR K. SINHA AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	
2 Cont.Cas(C)/785/2023	TANUJ SONOWAL <b>Versus</b> ANKUR BHARALI, ACS	MR. B K GOGOI	
3 WP(C)/4404/2023	ANIL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD
4 WP(C)/6374/2023	MEENA KUMARI SINGH @ MEENA DEVI SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	GA, ASSAM
5 WP(C)/6520/2023	AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	SC, GMCH SC, HEALTH
6 WP(C)/7220/2023	SAHIDA KHANAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	GA, ASSAM SC, IRRIGATION
7 WP(C)/7574/2023	RAM KUMAR NUNIA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS. S SARMA	DY.S.G.I.
8 WP(C)/272/2024 FIXED	KAUSHIK DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. FIRUZ KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM
9 WP(C)/321/2024 FIXED	BISWAJIT GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, P AND R.D. GA, ASSAM
10 WP(C)/342/2024 FIXED	DIPAK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG

11	WP(C)/387/2024 FIXED	KAUSHIK DEKA AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
12	WP(C)/405/2024 FIXED	MAZIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS G SWAMI	SC, ELEM. EDU
13	WP(C)/454/2024 FIXED	DHRUBAJYOTI CHAKRABORTY <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND 2 ORS	MR. M K CHOUDHURY MR. M SARMA MR. D. BORAH	
14	WP(C)/502/2024	SHARMILA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM
15	WP(C)/515/2024	NRIPEN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN	SC, P AND R.D. GA, ASSAM SC, P H E
16	WP(C)/516/2024	SHAJIDA KHATUN MUKTER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	GA, ASSAM
17	WP(C)/518/2024 B/O	MRS. DEEPIKA CHAKRABARTY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	DY.S.G.I. SC, NIT
18	WP(C)/522/2024	SUSHANTA KR SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	SC, P H E
19	WP(C)/530/2024	MINTU SONAR AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB	DY.S.G.I.
20	WP(C)/533/2024	BIJOY PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MD H R AHMED MR. R DEKA MR N ALI	GA, ASSAM
21	WP(C)/535/2024	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. A GAYAN MR S E M AHMADIA MR A SHAH MR A SHAH	GA, ASSAM
22	WP(C)/536/2024	SUSANTA PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. A GAYAN MR S E M AHMADIA MR A SHAH	GA, ASSAM
23	WP(C)/537/2024	CHAMPAK SONOWAL <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	ASSTT.S.G.I.
24	WP(C)/539/2024	RAHUL CHANDRA RAY AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R SARMA MR. K KONWAR	DY.S.G.I.
25	WP(C)/541/2024	MOUSUMI SARANIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	GA, ASSAM SC, BTC
26	WP(C)/542/2024	NO. 5003655 RFN/GD INDRA PRASAD CHETTRI AND 41 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
<b><u>ADMISSION</u></b>				
27	WP(C)/1493/2022	FORCE NO. 031512769 CT/DVR JOHIRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.



28	WP(C)/3559/2022	TRISHNA BORGOHAIN CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MS U SHARMA MR. S AHMED	SC, P AND R.D. GA, ASSAM MR. T GOGOI SC. REVENUE
29	WP(C)/3584/2022	NAMITA DEKA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR DIKSHITA DEKA	GA, ASSAM MR. M AHMED (R-5) MD I H LASKAR (R-5)
30	WP(C)/3620/2022	MOFIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR. J ALI	GA, ASSAM
31	WP(C)/4189/2022	RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)
	<b>WITH</b> I.A.(Civil)/3220/2022 <b>in</b> WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> I.A.(Civil)/3221/2022 <b>in</b> WP(C)/4189/2022	ANURPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> I.A.(Civil)/798/2023 <b>in</b> WP(C)/4189/2022	SUMAN DAS <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
32	WP(C)/4564/2022	EX NO. G/3600904A RFN/GD, KIRAN PAL SINGH <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. R DEVI ASSTT.S.G.I.
33	WP(C)/7152/2022	ALTAF HUSSAIN SABERI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
34	WP(C)/8302/2022	PABAN BORA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. M K BORAH MS. P. KASHYAP	MRS S BARUAH DY.S.G.I.
35	WP(C)/419/2023 FIXED	SMITA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, FINANCE GHC
36	WP(C)/2162/2023	AMAL KUMAR LAHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, HEALTH
37	WP(C)/8004/2019	AMAL KUMAR LAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. J ABBAS	SC, HEALTH
38	WP(C)/2460/2023 FIXED	GOUTAM RAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, WATER RESOURCE
39	WP(C)/5715/2023 FIXED	BHASKAR CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR H BEZBARUA MS T SARMAH MR N ALI	MS. B SARMA DY.S.G.I.
40	WP(C)/6886/2023 FIXED	GS 192257X MD HASHIM ANSARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY DY.S.G.I.

**WITH**  
I.A.(Civil)/152/2024  
in WP(C)/6886/2023

THE UNION OF INDIA AND 5 ORS  
**Versus**  
GS 192257X MD HASHIM ANSARI

DY.S.G.I.

MR. D BORAH

**ORDERS**

41	Cont.Cas(C)/151/2022	NAGENDRA MAIBONGSA <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
42	Cont.Cas(C)/152/2022	SARSING TERON <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MRS. R S DEURI MS T WAPANGLA MS. M DAS MS. M DAS
43	Cont.Cas(C)/351/2022	ATIFUL RAHMAN <b>Versus</b> BISWARANJAN SAMAL, IAS AND 3 ORS.	MR. M DAS MR. A DAS	MR D KALITA MR. S CHAMARIA MR. D NATH
44	Cont.Cas(C)/419/2022	BITOPAN BARMA AND 4 ORS. <b>Versus</b> RAKESH KUMAR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	
45	Cont.Cas(C)/424/2022	DR. ANIL CHANDRA RABHA <b>Versus</b> SIDDHARTH SINGH (IAS) AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR. D SAIKIA (r-4) MR. B GOGOI (r-4) MR P NAYAK MR A CHALIHA
46	Cont.Cas(C)/469/2022	BHASKAR JYOTI DUTTA <b>Versus</b> MUKUL KUMAR SAIKIA, ACS	MR S BHARALI MR. M DAS MR N NEOG	MR J CHUTIYA MS. S KEMPRAI
47	Cont.Cas(C)/586/2023 FIXED	NAZIR AHMED LASKAR <b>Versus</b> ROSHAN KUMAR JHA, IAS AND ANR	MR. A M S MAZUMDER GK GOGOI	MS. K PHUKAN (R-1) MR. N UPADHAYAY (R2)
48	WP(C)/2476/2023 B/O	NILAKSHYA KUMAR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MR. D CHOWDHURY MR. D KONWAR	GA, ASSAM SC, AG MR. N UPADHAYAY (R-1 TO R-3) MS. S BARUAH (R-6) MS. J DAS (R-7) SC, IRRIGATION MR. R C BARPUJARI (R-5) SC, FINANCE
49	I.A.(Civil)/3707/2023 IN WP(C)/3375/2023 (D/O) in WP(C)/3375/2023	SRIMATI MINA BALA SARKAR @ MINA BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. D SINHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	CRL.A(J)/49/2019 5 Y O M 4 D : (AT 10:15 AM)	AJIMUDDIN SIKDAR @ AJIM ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. BIKASH PRASAD, AMICUS CURIAE	PP, ASSAM
<b>TO BE SPOKEN TO</b>				
2	CrI.A./144/2014 WITH OFFICE NOTE, LCR 5 FILES AND 2 FILES(SCANNED COPY), P.B.-2	ABDUL MANNAN <b>Versus</b> STATE OF ASSAM and 9 ORS.	MR.A ALAM MD.J H KHAN	MR F K R AHMED (R2-10) MR J UDDIN (R2-10) PP, ASSAM
<b>ADMISSION</b>				
3	CRL.A(J)/143/2023	KUMUD BORAH @ NITUL BORAH <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/144/2023	BHURSAH KALANDI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	CrI.A./29/2024	NITUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/96/2024 <b>in</b> CrI.A./29/2024	NITUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	CrI.A./30/2024	MD. FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/97/2024 <b>in</b> CrI.A./30/2024	MD. FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM

**ORDERS**

7	CRL.A(J)/14/2020 <u>6 Y 8 M 17 D</u> :WITH LCR 4 FILES, P.B.-2	SATINDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE MS N DEKARAJA MR. J R GIRI	MR. S MUNIR MR. S MUNIR MS. S SAIKIA MS. S SAIKIA PP, ASSAM
8	I.A.(Civil)/551/2020 <b>in</b> Mat.App./608/2020  <b>WITH</b> Mat.App./608/2020 (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX  XXXXXXX <b>Versus</b> XXXXXXX	MR. L K BORAH MR. J PAWE	
9	Crl.L.P./12/2023 <u>1 Y 3 M 21 D</u> : <b>in</b> Crl.A./3151/2023  <b>WITH</b> Crl.A./3151/2023 (Filing Number)  <b>WITH</b> I.A.(Crl.)/276/2023	THE STATE OF ASSAM <b>Versus</b> MD. ZAKIR HUSSAIN  THE STATE OF ASSAM <b>Versus</b> MD. ZAKIR HUSSAIN A  THE STATE OF ASSAM <b>Versus</b> MD. ZAKIR HUSSAIN	PP, ASSAM	MR A A DEWAN MR M K DAS MR H A RASHID
10	Mat.App./16/2023 WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. S C BISWAS SUSHMITA SENGUPTA	MR B ACHARYYA MS. M ACHARYYA
11	Crl.L.P./28/2023 <b>in</b> Crl.A./3751/2023  <b>WITH</b> Crl.A./3751/2023 (Filing Number)  <b>WITH</b> I.A.(Crl.)/473/2023	STATE OF ASSAM <b>Versus</b> PRANJAL DAS  STATE OF ASSAM <b>Versus</b> PRANJAL DAS A  STATE OF ASSAM <b>Versus</b> PRANJAL DAS		
12	CRL.A(J)/45/2023 <u>0 Y 11 M 5 D</u> :WITH LCR 5 FILES, P.B.-2	RUHIT KUMAR @ GUDLU <b>Versus</b> STATE OF ASSAM	MRS. SANGEETA KHATANIAR (AMICUS CURIAE)	PP, ASSAM
13	Crl.A./174/2023 WITH LCR 6 FILES, P.B.-2	PRADIP LAKRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (r-2) PP, ASSAM
14	Crl.A./287/2023 <u>1 Y 7 M 21 D</u> :WITH OFFICE NOTE, LCR 5 FILES, B/O  <b>WITH</b> I.A.(Crl.)/678/2023 <b>in</b> Crl.A./287/2023	PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI <b>Versus</b> THE STATE OF ASSAM AND ANR .  PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. P K MUNIR MS. P BORAH  MS. P BORAH	MR. N J GOGOI(R-2) M.A. BEGUM (R-2) MS. S DEB(R-2) PP, ASSAM  PP, ASSAM
15	Crl.A./369/2023 <u>0 Y 6 M 12 D</u> :WITH OFFICE NOTE, LCR 4 FILES  <b>WITH</b> I.A.(Crl.)/926/2023 <b>in</b> Crl.A./369/2023	MOHUR UDDIN @ MOHURUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.  MOHUR UDDIN @ MOHURUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH  MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM  PP, ASSAM

16	I.A.(CrI.)/846/2023 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, B/O <b>in</b> CrI.A./342/2022 <b>WITH</b> CrI.A./342/2022	SAIMUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
		SAIMUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
17	I.A.(CrI.)/93/2024 <b>in</b> CrI.A./562/2024  <b>WITH</b> CrI.A./562/2024 (Filing Number)	AMURUN NESSA BARBHUIYA @ AMIRUN NESA <b>Versus</b> ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS.  AMURUN NESSA BARBHUIYA @ AMIRUN NESA <b>Versus</b> ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS A	MR. U N CHATTRY MR. O LASKAR  MR. O LASKAR	PP, ASSAM
18	I.A.(Civil)/231/2024 B/O <b>in</b> Mat.App./15118/2023 <b>WITH</b> Mat.App./15118/2023 (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX  XXXXXXX <b>Versus</b> XXXXXXX	MR. P K DEKA MR. P DAIMARY MR. R. KARIM  MR. P K DEKA	
<b>HEARING</b>				
19	CrI.A./165/2016 BY SLIP  <b>WITH</b>	MRS LANDHONI DEVI <b>Versus</b> NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
20	CrI.A./257/2013  <b>WITH</b>	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS <b>Versus</b> THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
21	CrI.A./262/2016  <b>WITH</b>	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
22	CrI.A./263/2016  <b>WITH</b>	SINAM GUNE SINGH @ S. GUNE SINGH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
23	CrI.A./264/2016  <b>WITH</b>	OINAM MANITON SINGHA A-15 <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

24	<b>WITH</b> Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
25	<b>WITH</b> Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG <b>Versus</b> NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
26	<b>WITH</b> Crl.A./291/2016	Y. BRAJABIDHU SINGH <b>Versus</b> NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
27	<b>WITH</b> Crl.A./295/2016	A. IBOMCHA <b>Versus</b> NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
28	<b>WITH</b> Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA <b>Versus</b> NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
29	<b>WITH</b> Crl.A./113/2017	N. DILIP SINGH <b>Versus</b> NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
30	<b>WITH</b> Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE <b>Versus</b> NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
31	<b>WITH</b> Crl.A./145/2017	MUTUM IBOHAL <b>Versus</b> NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA
32	Crl.A./163/2018 <u>5 Y 9 M 18 D</u> :WITH LCR 4 FILES, P.B.-2, B/O	SRI ABDUL KHALIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
33	CRL.A(J)/68/2019 <u>4 Y 10 M 26 D</u> :WITH LCR 5 FILES, P.B.-2, FIXED	SMT. LUDHIYA SURIN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	RSA/176/2009 BY SLIP	ON THE DEATH OF ANIL KALITA HIS LEGAL HEIR SMTI. ANIMA KALITA and ANR <b>Versus</b> TOSESWAR SARMAH and 15 ORS,	MR.P S DEKA(A-2) MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MRR L CHUTIA(A-2) MR.M SARKAR MS.I CHOUDHURY(A-2) MS.B M BHUYAN(A-2)	MR.P K KALITA MR.N DAS MS. A NEOG N CHAUDHURY
	<b>WITH</b> MC/3426/2009 <b>in</b> RSA/176/2009	ANIL KALITA and ANR, <b>Versus</b> TOSESWAR SARMAH and 15 ORS,	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.B U LASKAR MS.D BORAH	

LEAVE NOTE OF ADVOCATES FOR 05/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

#### [CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	Intest.Cas./1/2006 (HEARING), WITH LCR	DAMAYANTI BORA <b>Versus</b> NEELAMANI BORA and ORS.	MRS.S BORA	MR.A D CHOUDHURY MR.H KASHYAP
2	RSA/142/2009 (HEARING), WITH LCR	BIJOY KR. PATOA and 2ORS <b>Versus</b> SUMITRA PATOA and 4ORS	A R SIKDAR N AHMED A WAHAB P UPADHYAY K GUPTA	MS.S SENAPATI MR.MD ASLAM MS.B SARMA MS.J GOGOIR-3,4and5 MR.S SENAPATI MR.U BHATTACHARYA(R-3,4&5) MR.D C C PHUKAN(R-3,4&5)
<b>MOTION</b>				
3	Tr.P.(C)./5/2024 B/O	ANJAN MUDOI <b>Versus</b> QUEEN DAS	MR. A GANGULY MS. M ROY MR T CHHETRI	
4	Tr.P.(C)./6/2024	MANDIRA NATH <b>Versus</b> PREETAM NATH	MR J DAS MR. S R RABHA	
5	CRP/10/2024	USHA PAUL AND ANR <b>Versus</b> BAPPON KOIRI	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
6	CRP(IO)/24/2024 FIXED	BIKASH KUMAR SETHIA <b>Versus</b> AZIZUR RAHMAN AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	
7	CRP(IO)/44/2024	JANARDHAN SAHA AND ANR <b>Versus</b> KRISHNA GOPAL KARMAKAR	MD H R AHMED MR A MALEK	
8	CRP(IO)/45/2024	MADHUMOY DEB <b>Versus</b> MALLIK MIA AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR S DUTTA	
9	CRP(IO)/46/2024	JADAB DAS AND 2 ORS. <b>Versus</b> MD. SAHANUR ALI AND 2 ORS.	MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN	

10	CRP(IO)/47/2024	KAPILI AUTOMOBILES <b>Versus</b> M/S JAGRITI AND 3 ORS	MR. N NATH MR N TALUKDAR MS N RABHA	
11	Cont.Cas(C)/54/2024	M/S BIJAY KUMAR AGARWAL AND SONS (HUF), <b>Versus</b> RAJESH TRIPATHI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
<b>ADMISSION</b>				
12	CRP(IO)/73/2023	MD. KARIM ALI <b>Versus</b> MD. SAMIR ALI AND 11 ORS.	MR. S NATH MS F AHMED MR. T ISLAM MS K DAS	
13	Mat.App./3/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. A M KHAN MR Z RAHMAN MR. K NATH	
14	MFA/6/2024	UNITED INDIA INSURANCE CO LTD <b>Versus</b> NIREN BORO AND ANR	MR A N DAS	
	<b>WITH</b> I.A.(Civil)/308/2024 <b>in</b> MFA/6/2024	UNITED INDIA INSURANCE CO LTD <b>Versus</b> NIREN BORO AND ANR	MR A N DAS	
15	FAO/8/2024	LAKHIBATI SINGHA AND 2 ORS <b>Versus</b> HEMANTA KUMAR BAISHYA AND 2 ORS	MR. R K BHUYAN MR. M KASHYAP	
	<b>WITH</b> I.A.(Civil)/303/2024 <b>in</b> FAO/8/2024	LAKHIBATI SINGHA AND 2 ORS <b>Versus</b> HEMANTA KUMAR BAISHYA AND 2 ORS	MR. R K BHUYAN MR. M KASHYAP	
16	CRP(IO)/10/2024 FIXED	ON THE DEATH OF KAJAL CHOUDHURY HIS LEGAL HEIRS MAYA CHOUDHURY AND 2 ORS. <b>Versus</b> AJAY KUMAR	MR. D NANDI J TALUKDAR MR. R ALI MR M BORO	MS P SARMAH FOR CAVEATOR
17	MACApp./44/2024	GOBINDRA RABHA <b>Versus</b> SOPIKUL HOQUE AND 2 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	
18	MACApp./45/2024	JYOTI DEVI @ JYOTI DEVEE AND ANR. <b>Versus</b> M/S HDFC ERGO GENERAL INSURANCE CO LTD AND 2 ORS.	MR. S RAHMAN MR A N IQBAL	
19	MACApp./46/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> KUNJALATA RUHI DAS AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	<b>WITH</b> I.A.(Civil)/283/2024 <b>in</b> MACApp./46/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> KUNJALATA RUHI DAS AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
20	MACApp./47/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> LENTHANG DK NHAIHTE AND 5 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> I.A.(Civil)/288/2024 <b>in</b> MACApp./47/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> LENTHANG DK NHAIHTE AND 5 ORS.	MR T KALITA MR. A KAKATI	
21	MACApp./48/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. SADDAM HUSSAIN BARBHUIYA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	

	<b>WITH</b> I.A.(Civil)/302/2024 <b>in</b> MACApp./48/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SADDAM HUSSAIN BARBHUIYA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
22	MACApp./50/2024	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> RAMBHA BARUAH AND 8 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/306/2024 <b>in</b> MACApp./50/2024	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> RAMBHA BARUAH AND 8 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
23	MACApp./51/2024	JAMIR ALI <b>Versus</b> NIKUNJA BARUAH AND ANR.	MR. S R GOGOI MS B DUTTA MR. C SARMAH	
	<b>WITH</b> I.A.(Civil)/307/2024 <b>in</b> MACApp./51/2024	JAMIR ALI <b>Versus</b> NIKUNJA BARUAH AND ANR.	MR. S R GOGOI MS B DUTTA MR. C SARMAH	
<b><u>BAIL HEARING</u></b>				
24	AB/4091/2023 FIXED	SONABAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
25	RSA/17/2024	UTTAM BARUAH @ UTTAM GOGOI AND 4 ORS. <b>Versus</b> JATIN BARUAH AND 2 ORS.	MR. S BISWAS MS D DEVI	
	<b>WITH</b> I.A.(Civil)/287/2024 <b>in</b> RSA/17/2024	UTTAM BARUAH @ UTTAM GOGOI AND4 ORS. <b>Versus</b> JATIN BARUAH AND 2 ORS.	MR. S BISWAS MS D DEVI	
26	RSA/18/2024	ROSHAMOY DAS AND 3 ORS <b>Versus</b> SITHIL DAS AND 4 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM
27	RSA/19/2024 CAVT. NO.13942/023,	AMAL CHUTIA AND ANR <b>Versus</b> SMTI KANTA DEVI AGARWAL	MR. A DHAR MR. A DHAR MD F FARIDI	MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/304/2024 <b>in</b> RSA/19/2024	AMAL CHUTIA AND ANR <b>Versus</b> SMTI KANTA DEVI AGARWAL	MR. A DHAR MR. A DHAR MD F FARIDI	MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
<b><u>ORDERS</u></b>				
28	I.A.(Civil)/3456/2017 FIXED <b>in</b> RSA/291927/2017 <b>WITH</b> RSA/291927/2017 (Filing Number)	BHANU DEY <b>Versus</b> ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	MR. A K SAHEWALLA AS AMICUS CURIAE
		SRI BHANU DEY <b>Versus</b> SRI ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH	
29	LA.App./1/2022	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> AMRIT LAL DEB AND 4 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM
	<b>WITH</b> LA.App./2/2022	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> AYUB ALI BARBHUIYA AND 4 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM

31	<b>WITH</b> LA.App./3/2022	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> RADHE BENODE DAS AND 3 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM
32	<b>WITH</b> LA.App./4/2022	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> ALOMARA BEGUM BARBHUIYA AND 19 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM MR. JUNM LASKAR (R-1 TO 8) MR. A M BARBHUIYA (R-1 TO 8) MS S R MAZARBHUIYA (R-1 TO 8)
33	<b>WITH</b> LA.App./5/2022	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> FULLA BALA PAUL AND 2 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM
34	<b>WITH</b> LA.App./6/2022	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> PALLORBUND TEA LTD. AND ANR.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	MR. J KALITA (r-1) GA, ASSAM MS S KAR (r-1)
35	Review.Pet./125/2023 CAVT. NO.12392/023, in WP(C)/3053/2022 (D/O)	PIYAR ALI SARKAR <b>Versus</b> NAUSAD ALI AND 4 ORS.	MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM	GA, ASSAM MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI FOR CAVEATOR
36	MACApp./455/2023 FIXED	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> RWMWI @ ROMAI RAHANG AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> I.A.(Civil)/3743/2023 in MACApp./455/2023	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> RWMWI @ ROMAI RAHANG AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	
37	MACApp./456/2023 FIXED	SAFIYA @ SAFIA BEGUM AND 4 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
38	I.A.(Civil)/1780/2023 in RSA/165/2016 (D/O), WITH LCR in RSA/165/2016	SRI MONORANJAN DHUBI and 3 ORS <b>Versus</b> ON THE DEATH OF YUNUS ALI,	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
	<b>WITH</b> I.A.(Civil)/1781/2023	SRI MONORANJAN DHUBI AND 3 ORS <b>Versus</b> ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
	<b>WITH</b> I.A.(Civil)/1782/2023	SRI MONORANJAN DHUBI and 3 ORS <b>Versus</b> ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
39	I.A.(Civil)/3159/2023 B/O in MACApp./108/2023	PUTULI NATH AND ANR <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	MR D MONDAL	MS. R GOSWAMI
	<b>WITH</b> MACApp./108/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> PUTULI NATH AND 4 ORS .	MR. R GOSWAMI MS. P BORTHAKUR	MR D MONDAL DR. U BARUAH

40	I.A.(Civil)/252/2024 in RSA/15918/2023	HEMEN PATOWARY AND 2 ORS. <b>Versus</b> NABA PATOWARY AND ORS.	MS F BEGUM MRS. S ROY MR S PAUL MS. P DASGUPTA
	<b>WITH</b> RSA/15918/2023 (Filing Number)	HEMEN PATOWARY AND 2 ORS. <b>Versus</b> NABA PATOWARY AND ORS.	MS F BEGUM
41	I.A.(Civil)/256/2024 in MACApp./14793/2023	NILAMBAR HAJONG <b>Versus</b> REBATI DAS AND ANR.	MR. R PHUKAN
	<b>WITH</b> MACApp./14793/2023 (Filing Number)	NILAMBAR HAJONG <b>Versus</b> REBATI DAS AND ANR. A	MR. R PHUKAN
42	I.A.(Civil)/262/2024 in MACApp./13602/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> APARAJITA KALITA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> MACApp./13602/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> APARAJITA KALITA AND 5 ORS. B	MR. R GOSWAMI
	<b>WITH</b> I.A.(Civil)/928/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> APARAJITA KALITA AND 5 ORS. B	MR. R GOSWAMI
43	I.A.(Civil)/264/2024 in MACApp./977/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MONIKA DAS PAIT AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY
	<b>WITH</b> MACApp./977/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> MONIKA DAS PAIT AND 2 ORS F	MS. M CHOUDHURY
	<b>WITH</b> I.A.(Civil)/978/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> MONIKA DAS PAIT AND 2 ORS F	MS. M CHOUDHURY
44	I.A.(Civil)/266/2024 in MACApp./964/2024	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BULI KALITA AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA
	<b>WITH</b> MACApp./964/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> BULI KALITA AND 4 ORS F	MRS B ACHARYA
	<b>WITH</b> I.A.(Civil)/969/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> BULI KALITA AND 4 ORS F	MRS B ACHARYA
45	I.A.(Civil)/267/2024 in MFA/14365/2023	TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> CHABILAL THAPA @ RAJU AND ANR.	MR. R GOSWAMI
	<b>WITH</b> MFA/14365/2023 (Filing Number)	TATA AIG GENERAL INSURANCE CO L TD <b>Versus</b> CHABILAL THAPA @ RAJU AND ANR. A	MR. R GOSWAMI
	<b>WITH</b> I.A.(Civil)/1018/2024 (Filing Number)	TATA AIG GENERAL INSURANCE CO L TD <b>Versus</b> CHABILAL THAPA @ RAJU AND ANR. A	MR. R GOSWAMI
46	I.A.(Civil)/268/2024 in MACApp./14244/2023	HAMIDA KHATOON AND 2 ORS. <b>Versus</b> THE BRANCH MANAGER AND 3 ORS.	MR. A CHETIA MR. J KOTOKY
	<b>WITH</b> MACApp./14244/2023 (Filing Number)	HAMIDA KHATOON AND 2 ORS. <b>Versus</b> THE BRANCH MANAGER AND 3 ORS. E	

47	I.A.(Civil)/269/2024 in RSA/13923/2023	VHANU DAS <b>Versus</b> BISWAJIT ROY @ ALOY ROY AND ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR P UPADHYAYA
	<b>WITH</b> RSA/13923/2023 (Filing Number)	VHANU DAS <b>Versus</b> BISWAJIT ROY @ ALOY ROY AND 3 ORS. B	MRS. R RONGMEI
48	I.A.(Civil)/281/2024 in MACApp./10557/2023	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BABITA NATH AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> MACApp./10557/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BABITA NATH AND 2 ORS H	MR. R GOSWAMI
	<b>WITH</b> I.A.(Civil)/1123/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BABITA NATH AND 2 ORS H	MR. R GOSWAMI
49	I.A.(Civil)/282/2024 in MACApp./144/2024	RAJANI KANTA DAS <b>Versus</b> IMRAN KHAN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR. K UPAMANNYA
	<b>WITH</b> MACApp./144/2024 (Filing Number)	RAJANI KANTA DAS <b>Versus</b> IMRAN KHAN AND 2 ORS F	MR SISHIR DUTTA
50	I.A.(Civil)/290/2024 in MACApp./598/2024	BIDYUT BORO <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. S SAHU
	<b>WITH</b> MACApp./598/2024 (Filing Number)	BIDYUT BORO <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ORS (A)	MR. L N DIHINGIA
	<b>WITH</b> I.A.(Civil)/1003/2024 (Filing Number)	BIDYUT BORO <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ORS (A)	MR. L N DIHINGIA
51	I.A.(Civil)/291/2024 in MACApp./14545/2023	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MOTI CHANDRA DAS AND 2 ORS.	MRS. D DAS BARMAN MS. P CHUTIA
	<b>WITH</b> MACApp./14545/2023 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MOTI CHANDRA DAS AND 2 ORS. H	MRS. D DAS BARMAN
	<b>WITH</b> I.A.(Civil)/14547/2023 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MOTI CHANDRA DAS AND 2 ORS. H	MRS. D DAS BARMAN
52	I.A.(Civil)/292/2024 in MACApp./4488/2023	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> FULERA BEGUM AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA
	<b>WITH</b> MACApp./4488/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> FULERA BEGUM AND 3 ORS. B	MS. P BORTHAKUR
	<b>WITH</b> I.A.(Civil)/4490/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> FULERA BEGUM AND 3 ORS. B	MS. P BORTHAKUR

**HEARING**

53	I.A.(Civil)/2441/2023 FIXED in RSA/309/2018  <b>WITH</b> RSA/309/2018  <b>WITH</b> I.A.(Civil)/4028/2018 in RSA/309/2018  <b>WITH</b> I.A.(Civil)/2439/2023 in RSA/309/2018  <b>WITH</b> I.A.(Civil)/3850/2023 in RSA/309/2018  <b>WITH</b> I.A.(Civil)/3851/2023 in RSA/309/2018  <b>WITH</b> RSA/306/2018	DIPALIDUTTA AND ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS H  SRI URDHAB DUTTA AND 9 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS  SRI URDHAB DUTTA AND 9 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS  SRI URDHAB DUTTA AND ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS  SRI URDHAB DUTTA AND 13 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 12 ORS  SRI URDHAB DUTTA AND 13 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 12 ORS E  SRI TAPAN BHOWMIK AND ANR <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS  SRI TAPAN BHOWMIK AND ANR <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS  TAPAN BHOWMIK AND ANR. <b>Versus</b> SANKAR RANJAN PAUL AND 11 ORS.  TAPAN BHOWMIK AND ANR <b>Versus</b> SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI  MR. G C PHUKAN MS. B DEVI MR N BARUAH  MR. G C PHUKAN MS. B DEVI MR N BARUAH  MS B DEVI  MS B DEVI  MR. G C PHUKAN MR N BARUAH MS. B DEVI  MR. G C PHUKAN MR N BARUAH MS. B DEVI  MS B DEVI  MS B DEVI  MR. G C PHUKAN MR N BARUAH MS. B DEVI  MS B DEVI  MS B DEVI	MR. R K JAIN  MR. R K JAIN (R1-R3, R5- R9, R11) MR. N PAUL (R1-R3, R5-R9, R11) TULIKA BORAH (R1-R3, R5- R9, R11)  MR. R K JAIN  MR. R K JAIN  MR. R K JAIN  MR. R K JAIN  MR. R K JAIN (R1,R3, R5- R9) MR. N PAUL (R1,R3, R5-R9) TULIKA BORAH (R1,R3, R5- R9)  MR. A K JAIN  MR. A K JAIN
55	CRP(IO)/97/2023 FIXED	SMTI. GOURI GOWALA AND 3 ORS <b>Versus</b> DAYANAND PRASAD	MR. R B SAH MR. S SAHU MS A ROY	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
56	CRP/149/2023	NEELAKSHI SANDILYA AND ANR <b>Versus</b> SHAHAR BHANU	MR K KHANNA MS M DAS	MD K RAHMAN

**STAY MATTERS**

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024



9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4542/2023 FIXED	MD SAMSUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
2	WP(C)/6322/2023	MS SURYA BUSINEES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION
3	WP(C)/6551/2023	AJAY KUMAR JHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H BETALA RIYAZ KHAN MR S RAHMAN	GA, ASSAM SC, APDCL
4	WP(C)/6812/2023 FIXED	MONTOSH PAUL <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM DY.S.G.I.
5	WP(C)/7168/2023	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM
6	WP(C)/7465/2023	JAPIR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, REVENUE SR. GA, ASSAM
7	Arb.P./1/2024 FIXED	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
8	WP(C)/99/2024	SUNIT RANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D SUR J U AHMED MR. N K MURRY MS S.DAS	SC, FOREST
9	WP(C)/494/2024	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, CUSTOMS <b>Versus</b> CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND ANR	MR. S C KEYAL (SC, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS)	
10	WP(C)/495/2024	MANINDRA KR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, EXCISE DEPTT.
11	WP(C)/497/2024	MD. LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	RUBI GOGOI	GA, ASSAM SC, REVENUE

12	WP(C)/499/2024	LILIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	GA, ASSAM
13	WP(C)/500/2024	MOINUL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR K UDDIN MR. S R BARBHUIYA	SC, CO OP
14	WP(C)/507/2024	JAHADUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	SC, REVENUE
15	WP(C)/509/2024	ABU SAMAD MD KALIM ULLAH <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC SC, REVENUE
16	WP(C)/525/2024	DIPAK SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
17	WP(C)/526/2024	MRIDUL KUMAR HAZARIKA <b>Versus</b> HANSRAJ SINGH AND ANR	MR. R ALI MR. MUSTAFA HUSSAIN MR. H N ISLAM	
18	WP(C)/527/2024	MD. MOFIQUDDIN HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM SC, REVENUE
19	WP(C)/528/2024	M/S SURYA BUSINESS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, FINANCE AND TAXATION
20	WP(C)/529/2024	M/S INDUS TOWERS LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST MR. S C KEYAL
21	WP(C)/532/2024	MD. FARUQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
22	WP(C)/6765/2019	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
23	WP(C)/76/2022	DALMIA CEMENT (BHARAT) LIMITED <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR P BARUAH MR. G DUTTATRAY MR. C CHAKRAVARTY MR S J SAIKIA MR. N N DUTTA MR D DAS MR H M R HOQUE MR. P K BORA	MR D DAS, SC, COMPETITION COMMISSION OF INDIA (R- 2,3) MR. K GOGOI MR B CHOUDHURY ASSTT.S.G.I. SC, C.G.C. (R-1)
24	WP(C)/1055/2022 FIXED	SMTI. ARATI BHAR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
25	WP(C)/4774/2022	WAHIDA REHMAN <b>Versus</b> NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM

26	WP(C)/4884/2022 FIXED	MD. ABUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR G SAROWAR MD H R AHMED MR R ISLAM	SC, AIIDC GA, ASSAM MR A KALITA (R-5) MR. S D PURKAYASTHA MR. M MAHANTA (R-5) MR. A DEKA MS. S PHUKAN SC, REVENUE
27	WP(C)/7027/2022	JOYNGESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
28	WP(C)/763/2023 CAVT. NO.01202/023,	BOARD OF DIRECTOR OF GREATER BADARPUR PRIMARY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. S ROY MR. M H LASKAR M. HOSSAIN FOR CAVEATOR
29	WP(C)/1055/2023	DHARMANANDA DAS AND 10 ORS. <b>Versus</b> STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4- R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	<b>WITH</b> I.A.(Civil)/1312/2023 <b>in</b> WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA
30	WP(C)/4121/2023	NAMITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. J KALITA MR. N J GOGOI M.A. BEGUM MS S KAR	SC, P AND R.D. GA, ASSAM
31	WP(C)/4303/2023 FIXED	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	GA, ASSAM SC. REVENUE SC, PWD
32	WP(C)/5597/2023	JANAKI KOACH @ JONAKI KOACH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY P. MEDHI	GA, ASSAM SC, REVENUE
33	WP(C)/6511/2023 FIXED	SMTI JAYATI DEBNATH AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R DE MR. J DEKA	DY.S.G.I.
34	WP(C)/7364/2023 FIXED	CHITTARANJAN BARUAH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. B K MAHAJAN MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
35	WP(C)/7607/2023 FIXED	SUDHA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
36	WP(C)/180/2024 FIXED	MD RIAS ALI LASKAR AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM MR. A BHATTACHARJEE SC, REVENUE SC, WATER RESOURCE
<b><u>ORDERS</u></b>				
37	WP(C)/1681/2020 WITH LCR, FIXED	JYOTI NARAYAN GOGOI AND 2 ORS. <b>Versus</b> THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
38	WP(C)/2097/2022	KARABI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MS M HAZARIKA GA, ASSAM MR. M K BORAH SC, REVENUE
39	WP(C)/4017/2022 FIXED	SATYAJIT DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.

40	I.A.(Civil)/2244/2023 FIXED in WP(C)/4427/2022 <b>WITH</b> WP(C)/4427/2022	SMT. SUCHIBRATA GOSWAMI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.  PRIYANKA BORA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MS M N KONYAK  MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	GA, ASSAM  GA, ASSAM MR G CHOUDHURY (R-10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH
	<b>WITH</b> I.A.(Civil)/2245/2023 in WP(C)/4427/2022	GAKUL KUMAR DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. U S BORA	GA, ASSAM
41	<b>WITH</b> WP(C)/7920/2018	IMTIAZ ANSARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P SUNDI	GA, ASSAM MR D CHOUDHURY (R9) MR. M CHOUDHURY (R9) MR. T ALI (R9) MR. S N KRISHNATRAYA (R9)
42	I.A.(Civil)/2386/2023 FIXED in WP(C)/930/2023  <b>WITH</b> WP(C)/930/2023	ASSAM HILLS SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. <b>Versus</b> ASHOK GUPTA AND 2 ORS.  ASHOK GUPTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B K BHAGAWATI  MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM MR. B D DEKA MR. B K BHAGAWATI (r-3) MS H TERANGPI (r-3)
43	WP(C)/3482/2023 B/O	SHAMURTA BHANU @ SHAMURTA NESSA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, P AND R.D. GA, ASSAM
44	WP(C)/6450/2023 FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN MR N ZAMAN	SC, CO OP MR. P J SAIKIA, SR. ADV (R-10,11) MR. K BORUAH (R-10,11) MS. P BORAH (R-10,11)
45	WP(C)/6512/2023 FIXED	AJIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. D SARMAH MR B KAUSHIK S. J. SAHARIAH B. D. KAKATI	MR. A R BHUYAN (r-12) SC, P AND R.D. GA, ASSAM MR N Z CHOUDHURY (r-12) MS. Y AKHTAR (r-12)
46	WP(C)/6740/2023 FIXED	AXIS BANK LTD <b>Versus</b> ENFORCEMENT DIRECTORATE AND 5 ORS	MR. P DAS	SC, ED
47	WP(C)/6990/2023 FIXED	SAHAB UDDIN BARBHUIYA AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM SC, NHAI DY.S.G.I. SC. REVENUE
48	WP(C)/7439/2023 CAVT. NO.13012/023, FIXED, WITH CAVT. NO. 1301/2023	KHAIRUL ISLAM AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP MR. M K HUSSAIN (FOR CAVEATOR) MRS. S Y AHMED (FOR CAVEATOR) MR K U AHMED (FOR CAVEATOR) MS. F H AHMED (FOR CAVEATOR) MR. M ALOM (FOR CAVEATOR) MD A RAHMAN (FOR CAVEATOR)

49 I.A.(Civil)/286/2024  
in WP(C)/91/2024

INDIAN OIL CORP LTD ( MARKETING DIV)  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

DR. ASHOK SARAF  
MR P BARUAH  
MR. N N DUTTA  
MR P K BORA  
B SARMA  
MR. G. DUTTATRAY

GA, ASSAM

**WITH**  
WP(C)/91/2024

INDIAN OIL CORP LTD ( MARKETING DIV)  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

DR. ASHOK SARAF  
MR P BARUAH  
MR. N N DUTTA  
MR P K BORA  
B SARMA  
MR. G. DUTTATRAY

SC, FINANCE AND  
TAXATION

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/737/2023	JOTIN GOGOI AND 13 ORS <b>Versus</b> NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
2	WP(C)/6933/2023	MUZAKKIR AHMED <b>Versus</b> CONTROLLER OF EXAMINATIONS AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	
3	WP(C)/7458/2023 FIXED	BARENYA RANJAN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM SC, AG MR. S K MEDHI (r-4) SC, REVENUE
4	WP(C)/55/2024 FIXED	SIMANTA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
5	WP(C)/95/2024 FIXED	DR. DIPANKAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU
6	WP(C)/374/2024 FIXED	JADAB CHANDRA KUMAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P BHARDWAJ MS. B DEVI	GA, ASSAM SC, IRRIGATION SC, FINANCE
7	WP(C)/388/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
8	WP(C)/505/2024	DR. RAFIQUA AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A AHMED MS. D GOSWAMI	SC, AG SC, D M E

9	WP(C)/506/2024	GUNESWARY BASUMATARY @ GUNESWARI WARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS  <b>ADMISSION</b>	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
10	WP(C)/2393/2012 FIXED, B/O, WITH WP(C)/2346/2008 (D/O), WA/211/2013 (D/O)	ABDUL HALIM LASKAR and 79 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
11	WP(C)/3569/2017 FIXED	RANJANA SINGHA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.D KALITA MR.U DUTTA	SC, HEALTH
12	WP(C)/3801/2017	BHUPEN CHOUDHURY and 9 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR. U K NAIR MR. A CHETRY	MR. B KALITA (R3) C.G.C. MR. S S ROY MR. A KHANIKAR (R3) MS. S BISWAS (R3) ASSTT.S.G.I.
<b>WITH</b>				
13	WP(C)/6673/2016	BIREN KR. BHATTACHARYYA and 30 ORS <b>Versus</b> THE GOVT. OF INDIA AND 2 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MR.M P SARMA MSW YHOSHII MS.N SHYAMAL MS.P BORGOHAIN	MR. B KALITA (R3) C.G.C. MR. A KHANIKAR (R3) MS. S BISWAS (R3) ASSTT.S.G.I. MS.R DEVI
14	WP(C)/3913/2017 FIXED	TANDON SINGHA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. B P BORAH MR. P J DUTTA MR. PARTHIB KR. GOSWAMI	SC, SECONDARY EDUCATION
15	WP(C)/285/2019 FIXED	CHANDAN KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
16	WP(C)/9499/2019	ABANI KUMAR DAS <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. B BANERJEE, SC, AGVB MR. A GANGULY(R-1) MR. D BANERJEE, SC, AGVB MR. A DHANUKA (R-1)
17	WP(C)/4858/2020 FIXED	KALAM SINGH TIMUNG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	N BAISHYA MR. M SARANIA MR H MEDHI MS. I KEITZAR	GA, ASSAM MR. S R BORUAH, (R-5) SC, FINANCE
18	WP(C)/7204/2021	BIMAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
19	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
20	WP(C)/1371/2022 FIXED	AJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU GA, ASSAM
21	WP(C)/4973/2022 FIXED	MOZAMMEL HOQUE AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
22	WP(C)/5371/2022 FIXED	BINOD KUMAR BARMAN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
23	WP(C)/5745/2022 FIXED	SUJA HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P AND R.D.



24	WP(C)/6332/2022	SMTI RUNTI GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P C DEY SC, K A A C	SC, P AND R.D. SC, AG
25	WP(C)/6682/2022	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1669/2023 <b>in</b> WP(C)/6682/2022	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
26	WP(C)/32/2023 B/O	DR. MATIUR RAHMAN MATHABBAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM SC, HEALTH
	<b>WITH</b> I.A.(Civil)/2623/2023 <b>in</b> WP(C)/32/2023	DR. MATIUR RAHMAN MATHABBAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
27	WP(C)/1119/2023 B/O	BHARAT CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
28	WP(C)/1497/2023	ARABINDA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS P P BORAH MR. P K DAS	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
29	WP(C)/1557/2023	GOBINDA RAJBANGSHI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B BORA MR. A BORUA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
30	WP(C)/2212/2023	PROBIN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
31	WP(C)/2413/2023	MUKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M H ANSARI MR. S ALIM MR. B HUSSAIN	SC, CO OP GA, ASSAM MR. P HAZARIKA (R-5) P. BORAH (R-6)
32	WP(C)/2698/2023	YAKUB ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MR S ISLAM MR A MALEK	SC, ELEM. EDU SC, AG SC, FINANCE
33	WP(C)/2865/2023	DULAL KRISHNA BHATTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
34	WP(C)/3508/2023	SANI RAM BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
35	WP(C)/3511/2023	MADAN CH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
36	WP(C)/3512/2023	KALI CHARAN BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
37	WP(C)/3524/2023	NAREN CH. BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
38	WP(C)/3526/2023	UDHAB CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE

39	WP(C)/4028/2023	MONTU BARUAH @ MONTOO BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
40	WP(C)/5470/2023	DEVID KR GOGOI @ DAVID GOGOI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
41	WP(C)/4570/2023 FIXED	GUNESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MS N B KAYASTHA	SC, P AND R.D.
42	WP(C)/6124/2023 FIXED	CHAINAIBA DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
	<b>WITH</b>			
43	WP(C)/6062/2023	SONALI DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
	<b>WITH</b>			
44	WP(C)/6097/2023	RAJESWARI PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
45	WP(C)/6867/2023 FIXED	MD IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
46	WP(C)/6871/2023 FIXED	LAGAN BASOWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
47	WP(C)/6874/2023 FIXED	TANKESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
48	WP(C)/6984/2023 FIXED	SUBHASH DAIMARI @ SUBHASH DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, TRANSPORT
49	WP(C)/40/2024 FIXED	APURBA SAIKIA AND 393 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR B SINHA MR. A NATH MR. N BORO MR. S UPADHAY	MR. S. HASSAN (SC, AG) MR. B CHAKRAVARTY MR. S K MEDHI (r-1) DY.S.G.I.
		<b>ORDERS</b>		
50	MC/63/2023 <b>in</b> WP(C)/7058/2015	SOLIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS		SC, ELEM. EDU SC, FINANCE
51	WP(C)/4565/2023	SHA JAMAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR A H AHMED	GA, ASSAM SC, SEC. EDU.
52	WP(C)/5493/2023 B/O	NILOY DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.
53	WP(C)/6595/2023 B/O	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	Bail Appln./66/2024 (AT 10:15 AM)	AZAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
2	Bail Appln./301/2024	SHIV NARAYAN RAY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
3	Bail Appln./304/2024	KABINDRA ROY <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. J GHOSH	PP, ASSAM
4	Bail Appln./309/2024	BHABANANDA PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR M HUSSAIN	PP, ASSAM
5	Bail Appln./318/2024	RAMEN MADAH <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
6	Bail Appln./323/2024	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MS D DEVI	PP, ASSAM
<b><u>MOTION</u></b>				
7	Crl.Pet./43/2024 B/O	M/S NEST FARM AND 4 ORS <b>Versus</b> CHANDA DEVI DUGAR	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	
8	Crl.Pet./103/2024	PROMOD KUMAR MAZUMDER <b>Versus</b> BHUPEN MAZUMDAR AND ANR	MR. S SHARMA	PP, ASSAM
9	Crl.Pet./105/2024	DILIP BORA <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. S D SAIKIA	PP, ASSAM
10	Crl.Pet./108/2024	SANJAY KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
11	AB/239/2024	ABEDA AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
12	AB/241/2024	OLIVIA MAJUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM

13	AB/242/2024	POLASH JYOTI BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
14	AB/243/2024	SOHID HAZARI @ SOHID AHMED HAZARI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
15	AB/247/2024	DHANANJOY DHAR <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
16	AB/249/2024	RAFIQUL MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	PP, ASSAM
17	AB/254/2024	NOREN BARUAH <b>Versus</b> STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
18	AB/260/2024	PANESWAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
19	AB/261/2024	HOFIZUR ROHMAN @ HIFJUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
<b><u>ADMISSION</u></b>				
20	Crl.Pet./219/2021 WITH LCR 2 FILES, B/O	OSMAN GONI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	PP, ASSAM
21	Crl.Pet./1320/2023 FIXED	RANJAN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR B PUSHILAL (R-2) PP, ASSAM
<b>WITH</b>				
22	Crl.Pet./1321/2023	RANJAN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR. S K SINGH(R-2) MR B PUSHILAL (R-2) PP, ASSAM
23	Crl.Pet./1343/2023 B/O	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
24	Crl.Rev.P./23/2024 WITH LCR 1 FILE, FIXED	UTTAM SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
25	Crl.A./27/2024	NILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
<b>WITH</b>				
	I.A.(Crl.)/91/2024 <b>in</b> Crl.A./27/2024	NILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
26	Bail Appln./3268/2023 WITH CASE RECORD(SCANNED COPY)	ASEMONG THUPITOR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
27	Bail Appln./4025/2023 WITH CASE RECORD(SCANNED COPY)	MD. ABDUL KARIM <b>Versus</b> STATE OF ASSAM	MR S AHMED SANOWARA KHATUN	PP, ASSAM

28	Bail Appln./4403/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A H AHMED	PP, ASSAM
29	Bail Appln./56/2024 FIXED	NAYANJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
30	Bail Appln./71/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ASHADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
31	Bail Appln./99/2024 WITH OFFICE NOTE, FIXED	MOTIOR RAHMAN @ ABDUL MOTIBAR SK <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	AB/1454/2023 FIXED	GAYATRI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
33	AB/2112/2023 FIXED	MD ASHID ALI <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
34	AB/2823/2023 FIXED	PRANJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
35	AB/2873/2023 FIXED	ASADUL ALOM LASKAR @ IMRAN HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
36	AB/3322/2023 AB 4267/2023(D/O), B/O	HABIBUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN H M I HOQUE MR R HOQUE	PP, ASSAM
37	AB/3503/2023 FIXED	RATUL ALI <b>Versus</b> THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
38	AB/3660/2023 FIXED	SHAHIDUL ISLAM @ SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G U AHMED MR M Z SHAH	PP, ASSAM
39	AB/4017/2023 FIXED	MORTUJ ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MR. P S BISWAS	PP, ASSAM
40	AB/4135/2023 WITH OFFICE NOTE, FIXED	BANEJUDDIN AHMED @ BANEJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI	PP, ASSAM
41	AB/4162/2023 FIXED	BIKASH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. R SARMA MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
42	AB/4188/2023 FIXED	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
43	AB/4306/2023 WITH OFFICE NOTE, FIXED	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR J I MONDAL MR A N IQBAL	MR. RASHIDUL ISLAM (r-2) PP, ASSAM
44	AB/35/2024 FIXED	EYASIN ALI @ IYACHIN HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
45	AB/78/2024 FIXED	UMA SHANKAR DEY SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
46	AB/125/2024 FIXED	TARUNIMA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR H P NEPAL MR P H KONWAR	PP, ASSAM

47	AB/199/2024 FIXED	DEEPAMONI PATHAK @ DEEPAMONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUHDURY MR. A K AZAD MR M HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
48	CrI.A./239/2023 <u>0 Y 7 M 21 D</u> :WITH OFFICE NOTE, LCR 5 FILES, B/O	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/588/2023 <b>in</b> CrI.A./239/2023	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
49	CrI.A./424/2023 <u>0 Y 4 M 2 D</u> :WITH OFFICE NOTE, B/O	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/1115/2023 <b>in</b> CrI.A./424/2023	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
50	I.A.(CrI.)/653/2023 WITH LCR 5 FILES, FIXED <b>in</b> CrI.A./276/2023	NASIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
	<b>WITH</b> CrI.A./276/2023	NASIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
51	I.A.(CrI.)/968/2023 B/O <b>in</b> CrI.Rev.P./9919/2023	DIBYAJYOTI DEKA <b>Versus</b> THANESWAR DEKA	MR. A TALUKDAR MR D KALITA	MR. P K DAS MR. A MOBARAQUE S A AKIB
	<b>WITH</b> CrI.Rev.P./9919/2023 (Filing Number)	DIBYAJYOTI DEKA <b>Versus</b> THANESWAR DEKA A	MR. A TALUKDAR	
52	I.A.(CrI.)/1189/2023 WITH OFFICE NOTE, B/O <b>in</b> CrI.A./1293/2023	SURAJ DUSAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MS. P BORAH	PP, ASSAM
	<b>WITH</b> CrI.A./1293/2023 (Filing Number)	SURAJ DUSAD <b>Versus</b> THE STSTE OF ASSAM AND ANR . B	MS. P BORAH	
	<b>WITH</b> I.A.(CrI.)/12299/2023 (Filing Number)	SURAJ DUSAD <b>Versus</b> THE STATE OF ASSAM AND ANR . B	MS. P BORAH	
53	I.A.(CrI.)/90/2024 <b>in</b> CrI.A(J)/724/2024	MD. CHAN ALI <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> CrI.A(J)/724/2024 (Filing Number)	CHAN ALI <b>Versus</b> THE STATE OF ASSAM A	MRS DIPANJALI BORPUJARI	

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
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12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO-OPERATIVE SOCIEITES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR Z MUKIT MR. A SATTAR MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM MR. D P BORAH MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. P K BHUYAN S CHOUDHURY MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A
<b>WITH</b> I.A.(Civil)/301/2021 <b>in</b> WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO-OPERATIVE SOCIEITES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED	SC, REVENUE SC, G M D A
<b>ADMISSION</b>			
2 WP(C)/5523/2015 FIXED	SURJU ORANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
3 WP(C)/4516/2017 WITH LCR	KOTALGOORIE TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.S SENAPATI MR.B SHARMA MR.S SHARMA MD.ASLAM	GA, ASSAM MR.Y DOLOI (R1) MR. P KALITA (R2) ADDL. AG, ASSAM MRS. A BHATTACHARYYA (R2)
4 WP(C)/4570/2017	HIRA GOGOI <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B K GOGOI	GA, ASSAM
5 WP(C)/4798/2017	NURJAHAN SULTANA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
6 WP(C)/5029/2017	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE

	<b>WITH</b> I.A.(Civil)/3048/2017 in WP(C)/5029/2017	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
7	WP(C)/5206/2017	NARAYAN DEBNATH @ DANYA DEBNATH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.B D DAS(Sr.Adv.)(R-3&4) GA, ASSAM MR.H K SARMA(R- 3&4) MS.R DEKA(R- 3&4)
8	WP(C)/5210/2017	ABUL HUSSAIN CHOUDHURY and 23 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. K A MAZUMDER (RES. 7) MR. R A CHOUDHURY,(R-7) MR. D DEKA MR. ELIAS AHMED SC, REVENUE DEPARTMENT
9	WP(C)/5244/2017	SOTYEN BARMAN and 3 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRM H AHMED MD.A HUSSAIN	SC, A S E B MS. D D BARMAN, ADDITIONAL SENIOR GA
10	WP(C)/5292/2017	M/S. NORTH FRONTIER AUTOMOBILES and ANR. <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SHARMA MR.R SINGHA	ASSTT.S.G.I. SC, IOC
11	WP(C)/5763/2017	SUMITA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.A DEVI MR.A ROY MR.S SHARMA	GA, ASSAM
12	WP(C)/5843/2017	KANAK CHANDRA NATH <b>Versus</b> THE GAUHATI HIGH COURT and 4 ORS	MR.I ALAM MR.T SK	GA, ASSAM SC, GHC
13	WP(C)/6444/2017 CAVT. NO. 1303/17 FIXED	M/S. AIR TRANSPORT CORPORATION <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S N SARMA MR.R J BORDOLOI MR.D SARAF MR.R ALI MR.S S GUPTA	GA, ASSAM MR. N ALAM MR.A K SARMA MR.S U AHMED MS.D BARMAN FOR CAVEATOR
14	WP(C)/7069/2017 FIXED	ANIMA OJAH <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI	GA, ASSAM
15	WP(C)/8058/2017 FIXED	SUBUR UDDIN and 2 ORS <b>Versus</b> THE STATE OF ASSAM and 10 ORS	MR H I CHOUDHURY MR.D HUSSAIN MR.A S TAPADER	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPARTMENT)
16	WP(C)/2202/2018 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. M SARMA (R5-7) MS. I GOHAIN (R5-7) MRS. J DEKA (R5-7) MS J A AHMED (R5-7)
17	WP(C)/6180/2018	SMTI. BANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR P BORAH	GA, ASSAM
18	WP(C)/6243/2018 FIXED	ABDUL ZIAD SK. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM (R1,3TO5) SC, REVENUE (R2)
19	WP(C)/7631/2018 FIXED	RAKESH KUMAR SURANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
20	WP(C)/1010/2019 FIXED	SANTOSH TARAFDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST

21	WP(C)/1393/2019 FIXED	SULEKA KHATUN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
22	WP(C)/1136/2020 FIXED	ALIDUR RAHMAN @ ABDUL RAHMAN <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
23	WP(C)/5273/2020 FIXED	M/S KAMAKHYA SOAP INDUSTRY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, PCB
24	WP(C)/5735/2020 FIXED	AAGRAH (NON GOVT. ORGANISATION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. H K NATH	GA, ASSAM MR. A K GUPTA (R-3,R-4)
25	WP(C)/589/2021	JONAKI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
26	WP(C)/710/2021	KAUSHIK BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
27	WP(C)/2152/2021 FIXED	M/S GOELS COIR FOAM (INDIA) PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR M HALOI MS. T BEGUM MD. A HASSAN MR. J BHARALI MS. M DEY	GA, ASSAM MS. R B BORA (SC BTC, R-2 TO 6) MR R DHAR (SC WPT & BC, R-1)
28	WP(C)/5705/2021	THE MANAGEMENT OF ABHINAV FOOD PRODUCT <b>Versus</b> MOUSUMI CHETIA AND 32 ORS	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	MR. K M HALOI
29	WP(C)/5752/2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	GA, ASSAM
30	WP(C)/6754/2021 FIXED	ROUSHANARA BEGUM SADOIL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM MR. S P CHOUDHURY (R-4)
31	WP(C)/960/2023	M/S SURESH KUMAR RAI AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-4) MRS P HAZARIKA (R-4) MR. K K PARASAR DY.S.G.I.
	<b>WITH</b> I.A.(Civil)/622/2023 <b>in</b> WP(C)/960/2023	M/S SURESH KUMAR RAI AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. K K PARASAR
		<b>ORDERS</b>		
32	I.A.(Civil)/911/2018 <b>in</b> WP(C)/6794/2017	M/S BUILDWORTH PVT. LTD. AND ANR <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 6 ORS	MR. D DAS SR. ADV MR. R SARMAH	MRS. M HAZARIKA MR. S KHOUND SC, G M D A MR. K K GUPTA, (R-7)
	<b>WITH</b> WP(C)/6794/2017	M/S BUILDWORTH PVT. LTD. and ANR. <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 6 ORS.	MR. R SARMA MR. D DAS	SC, GDD MR. K GUPTA (R 7) SC, GMC SC, G M D A
33	Cont.Cas(C)/5/2021 FIXED	SANTI GOPAL MANDAL <b>Versus</b> BIRAJ TALUKDAR	MR. B HALDAR MR. S BARMAN MR B DEORI	MR. D SAIKIA (R-1) MR. B GOGOI (R-1) MR P NAYAK (R-1) MR A CHALIHA (R-1) MRS. D S DEKA (R-1)

34	Cont.Cas(C)/189/2021 FIXED	JOYDEEP BHATTACHARJEE AND 2 ORS <b>Versus</b> DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR R CHAKRAVORTY MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)
35	Cont.Cas(C)/379/2021	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD <b>Versus</b> ANURADHA ADHIKARI SARMA and ANR.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
36	Cont.Cas(C)/275/2022	ANJAN KUMAR DAS AND ANR <b>Versus</b> GAURI SANKAR DAS	MR. M J GOGOI	MR D KALITA MR. D NATH
37	Cont.Cas(C)/625/2022	PARTHA PRATIM SEN AND 2 ORS. <b>Versus</b> SUBIMAL KULI AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	MR D KALITA (R-3) MR. D NATH (R-3) MR. R DHAR MR. R DHAR MS TOSHISENLA MS TOSHISENLA MR T A SHOHE MR T A SHOHE
38	Cont.Cas(C)/654/2022	M/S DUTTA ENTERPRISE <b>Versus</b> ALAK JYOTI DAS AND ANR.	MR U S BORGHAIN	
39	Cont.Cas(C)/700/2022	HAFIZUR RAHMAN <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHETIA	
	<b>WITH</b> I.A.(Civil)/2596/2023 <b>in</b> Cont.Cas(C)/700/2022	HAFIZUR RAHMAN, <b>Versus</b> ANURAG GOEL, IAS AND ANR	MR. U K NAIR	
40	Cont.Cas(C)/60/2023	MUKUL CH DAS <b>Versus</b> PALLAV GOPAL JHA, IAS AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA	MR. D SARAF (R-1) MR. S S GUPTA (R-1)
41	Cont.Cas(C)/151/2023	MD. SAHANUR ALI <b>Versus</b> MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	MR. D SAIKIA MR. S BORA
42	Cont.Cas(C)/201/2023	SHARAT CH SHARMA <b>Versus</b> BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
43	Cont.Cas(C)/269/2023 FIXED	FULCHAND HOQUE <b>Versus</b> BIKRAM KAIRI AND 2 ORS.	MR. M R KHANDAKAR	MR. M NATH (R-1) MR. A BHATTACHARJEE (R-1) D J CHAKMA (R-1)
44	Cont.Cas(C)/349/2023	M/S RCN CONSTRUCTIONS PVT LTD <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	
45	Cont.Cas(C)/470/2023	PRADIP BARUAH AND 7 ORS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. A BHATTACHARYYA (R-1) MR. C SHARMA (r-2,3) D JAIN (r-2,3)
46	Cont.Cas(C)/560/2023	RAJIB BAROOAH <b>Versus</b> SUROJIT DAS AND ANR	MR. B J GHOSH MR. DILIP DEY	

47 WP(C)/5540/2023

LILA HALOI AND 2 ORS  
**Versus**  
THE GOVT OF ASSAM AND 3 ORS

MR. R ALI  
MR H A AHMED  
MR A S SK  
MR. H N ISLAM

GA, ASSAM  
MR. P P DAS (R-4)  
MR. H SARMA  
(ADDITIONAL SR. GOVT.  
ADVOCATE)  
MS G HAZARIKA  
SC, REVENUE AND  
DISASTER MANAGEMENT  
DEPT

48 I.A.(Civil)/7/2024  
in WP(C)/8238/2017

THE NATIONAL HIGHWAY AUTHORITY OF INDIA

SC, NHAI

MR. S BORTHAKUR

**Versus**  
RAJEN GOGOI and 41 ORS.

**WITH**  
WP(C)/8238/2017

RAJEN GOGOI and 38 ORS.  
**Versus**  
THE STATE OF ASSAM and 3 ORS.

MR.K GOGOI  
MS.P BORAH  
MR.S BARTHAKUR

GA, ASSAM  
SC, NHAI  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-III]

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	AB/248/2024	TAFAJUL HUSSAIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR S K CHHETRY	PP, ASSAM
<b><u>ADMISSION</u></b>				
2	WP(C)/1854/2014	LENIN MOCHAHARI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC
3	WP(C)/1470/2015	MD. ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 6 ORS,	MR. M A SHEIKH MS. A BEGUM MR. M HUSSAIN MS. F INTAZ MR. K U AHMED	GA, ASSAM (R1) MR. T C CHUTIA (R2-R5) MR. R HAZARIKA (R6) MR. J ROY (R6) MS. S KAKATI (R6) MR. C CHAKRAVARTY (R6) MR. J.K. GOSWAMI, ADDL. SR. GA, ASSAM
	<b>WITH</b> I.A.(Civil)/3153/2023 <b>in</b> WP(C)/1470/2015	MD. ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR. M A SHEIKH MS. F INTAZ MR. K U AHMED	GA, ASSAM
4	WP(C)/1713/2015	CHANDAN CHAUHAN <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A K PURKAYASTHA MSR RANGMAI	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
5	WP(C)/5676/2015	VINOD KUMAR VISHNOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA MR.D GOGOI MR.J ABBAS MR.S BORTHAKUR	GA, ASSAM(R1,3,4) MR.B J GHOSH SC, FOREST(R2)
6	WP(C)/946/2017	KRISHNA ROY and 32 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR A ISLAM MR.H R AHMED MDI H KHAN	C.G.C. MR.H GUPTAR-1 ASSTT.S.G.I.(R-1-3)

7	<b>WITH</b> WP(C)/1460/2017	PRANABJYOTI DOWARAH and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR A ISLAM MR D C NATH MR.H R AHMED	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.R. 1-3.
8	<b>WITH</b> WP(C)/1536/2017	PREMCHAND CHOUHAN and 36 ORS. <b>Versus</b> THE UNION OF INDIA and 13 ORS.	MR.P K DAS MR.D BORA MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	MR.Y DOLOI(R- 1-10) ASSTT.S.G.I. SR. CGC
9	<b>WITH</b> WP(C)/2035/2017	DWITHUN MUCHAHARY and 11 ORS. <b>Versus</b> THE UNION OF INDIA and 10 ORS.	MR.R MAZUMDAR MR.B C MUCHAHARY	C.G.C. MR.S S ROY(R- 1-10) ASSTT.S.G.I.
10	<b>WITH</b> WP(C)/2218/2017	DHANESHWAR RAI and 8 ORS. <b>Versus</b> THE UNION OF INDIA and 19 ORS.	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA	C.G.C. MRS. A GAYAN MR.M PHUKAN ASSTT.S.G.I.
11	WP(C)/2672/2017	JITENDRA NATH DEKA @ JITENDRA DEKA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	GA, ASSAM C.G.C. C.G.C. MRS.A DASS ASSTT.S.G.I. SC, FINANCE
12	WP(C)/3058/2017	JAHANGIR ALI AHMED <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.R ALI MS.F Y HUSSAIN MR.R PEGU	SC, FINANCE
13	WP(C)/4329/2017	DIMBESWAR DEKA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.R RAHMAN MS.K M SARMA	GA, ASSAM SC, GHC
14	WP(C)/4731/2017	MD. AMZAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	SC, PNRD GA, ASSAM SC, FINANCE
15	WP(C)/5123/2017	TIRTHA NATH HAZARIKA and 15 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.H K DAS MR.M P SARMA	GA, ASSAM MR C GOSWAMI SC, FINANCE
16	<b>WITH</b> WP(C)/5825/2017	TIRTHA NATH HAZARIKA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.A CHETRY MS.P BORGHAIN MS.N SHYAMAL MR.M P SARMA	GA, ASSAM MR. S K DAS (R4-R6, R8- R11) MR R KARIM (R4-R6, R8- R11)
17	<b>WITH</b> WP(C)/4535/2019	MADHAB CH. KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM
18	<b>WITH</b> WP(C)/7340/2019	PRATUL BEZBARUAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM
19	WP(C)/8207/2017	CHARAN BORO <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R1-3, 5-7) SC, FINANCE(R4)
20	WP(C)/208/2018	RANAY KUMAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR. S BASUMATARY MR. S BAISHYA	MS. B BHUYAN MR. D NATH (ADDL. SR. GA, ASSAM) SC, BTC

21	WP(C)/4796/2018	NIBARAN PEGU AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR E AHMED MR. R K JAIN MS M BORO MR. K M BRAHMA	GA, ASSAM MR R DHAR, SC, WPT&BC MR. R BORPUJARI, SC, FINANCE MR. D NATH (R-1,2,4 &5) MR B GOGOI SC, FINANCE
22	WP(C)/6859/2018	PRANAB GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A MOBARAQUE MR. A HUSSAIN	SC, IRRIGATION (R1TO4)
23	WP(C)/8428/2018	SHYAMA PRASAD BHATTACHARJEE <b>Versus</b> UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
24	WP(C)/8651/2018	SYED NAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
25	WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/3050/2019 <b>in</b> WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
26	WP(C)/3774/2019	IDRISH ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
	<b>WITH</b>			
27	WP(C)/3925/2023	TAPAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MR H DAS (R-7) MR. A C BAISHYA (R-7) B KUMAR
28	WP(C)/8448/2019	SUKLAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) SC, BTC
29	WP(C)/8987/2019 FIXED	NIDANUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MR. T C CHUTIA MR H SARMA MR R DHAR MR. J K GOSWAMI
30	WP(C)/1927/2020	V. KRISHNENDU SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR. R BORA	GA, ASSAM
	<b>WITH</b>			
31	WP(C)/3699/2020	V. KRISHNENDU SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. R BORA	MR. S S ROY, GA, ASSAM
32	WP(C)/146/2021	WASIM AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T N SRINIVASAN	GA, ASSAM SC, GAD SC, FINANCE
33	WP(C)/1861/2021	MINAKSHI MECH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	H Z SINGHA (R-8) GA, ASSAM MR H BEZBARUA (R-8,9) MR. S J SARMAH (R-8,9)
34	WP(C)/2098/2021	DEBRAJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	GA, ASSAM



35	WP(C)/2100/2021	PINKI NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. S P CHOUDHURY ASSTT.S.G.I.
36	WP(C)/2216/2021	GS 182858 M JUNIOR ENGINEER (E AND M) MANE NARAYAN HINDURAO AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. P MAHANTA MS. P SAHARIA	ASSTT.S.G.I.
37	WP(C)/3334/2021	AZHARUL ISLAM LASKAR AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, P H E
38	WP(C)/3383/2021	NO 110025032 HC/STEWART SHIV SHANKAR KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS. L DAS	MR. C K S BARUAH ASSTT.S.G.I.
39	WP(C)/3393/2021	CONSTABLE/GD NO. 103890720 BIKASH JYOTI NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	MR. S S ROY ASSTT.S.G.I.
40	WP(C)/3906/2021	MANTU KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS S BARUAH ASSTT.S.G.I.
41	WP(C)/4293/2021	AMALENDU BHUSAN ROY <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR SISHIR DUTTA MR S DUTTA SC, A G V B MR. SIDHANT DUTTA
42	WP(C)/4880/2021	BHUPENDRA GOSWAMI <b>Versus</b> THE ASSAM CO-OPERATIVE APEX BANK LTD. AND 2 ORS.	MR. R C SAIKIA MR. M KALITA MS. N DEY MS N SHARMA	SC, APEX BANK
<b><u>BAIL HEARING</u></b>				
43	AB/3963/2023	DEBA KAKOTY <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. R K PRADHAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/4269/2023 FIXED	AJIT KATAKI AND ANR <b>Versus</b> THE STATE OF ASSAM	A G CHOUDHURY	PP, ASSAM
<b><u>ORDERS</u></b>				
45	Cont.Cas(C)/405/2015	NOWGONG CO-OPERATIVE SUGAR MILLS WORKER'S UNION <b>Versus</b> VINOD KUMAR PIPERSANIA and 5 ORS	MR.M K BARUAH MR.M DAS	DR.B AHMED(R-1 & 2) MR.N HAQUE(R-1 & 2) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.N J KHATANIAR(R-3) MR.M HUSSAIN(R-1) MR.A K AZAD(R-1 & 2) MR.S R BARBHUIYA(R-1) MR.KHAYERUDDINR-1 and 2
46	<b>WITH</b> Cont.Cas(C)/705/2015	BHABANANDA DUTTA and 37 ORS <b>Versus</b> VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN MR.A RAHMAN	DR.B AHMED(R-1, 2 & 5) MR.N HAQUE(R-1, 2 & 5) MS U DAS(R-4) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MRK UDDIN(R-1, 2 & 5) MR.A K AZAD(R-1)(R-1, 2 & 5) MR.A U AHMEDR-1, 2 and 5 MS.D DEY(R-8)

47	<b>WITH</b> Cont.Cas(C)/801/2015	BENU MOHAN BORAH and 25 ORS. <b>Versus</b> VINOD KR. PIPERSANIA and 4 ORS.	MR.K GOGOI MS.P BARUAH MR.S BORTHAKUR	DR.B AHMEDR-1,2,4and5 MR.N HAQUE(R-1,2,4&5) MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.M HUSSAIN(R-1,2,4&5) MR.A K AZAD(R-1,2,4&5) MR.A U AHMED(R-1, 2&4)
48	<b>WITH</b> Cont.Cas(C)/115/2016	GULMAI DAS and 7 ORS <b>Versus</b> VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN MD I H KHAN	DR.B AHMED(R-1&2) MR.N HAQUE R-1and2 MS U DAS(R-4) MS.A VERMA(R-4) MR.J M A CHOUDHURY(R-1&2) MS.S KHANIKAR(R-4) MR.A K AZAD(R-1&2)
49	Cont.Cas(C)/375/2018 FIXED	BISWAJYOTI NATH <b>Versus</b> L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
<b>HEARING</b>				
50	Cont.Cas(C)/30/2013 B/O	JAYMATI ROY <b>Versus</b> H. BASUMATARY NATH and ORS.	MR.M DEKA MR.S ISLAM MR.S HOQUE MS.A BARUA	DR.B AHMED MRH I CHOUDHURY MR.C BORUAH MR.N HAQUE MS. M BHATTACHARJEE MR.S K DEORI MR.S R BARBHUIYA ADDL. SR. GA, ASSAM MR.KHAYERUDDIN

51 WP(C)/5752/2013  
FIXED

PADMA LUCHAN BARUAH and 2 ORS  
**Versus**  
THE STATE OF ASSAM AND 20 ORS

MR.R P KAKOTI  
MR.A K DUTTA  
MR.B PURKAYASTHA

MR.B C DAS  
MR.S S DEY  
MR.S CHAUHAN(R-17)  
MR. D BORAH, GA, ASSAM,  
(R-4 & R-5)  
MR.O P BHATI  
MR.M NATH  
MR.A BHATTACHARJEE (R-  
9 & R-12)  
MR. B SARMA, SC, APSC  
MRS.R S CHOWDHURY  
MR.R DE  
MR.I CHOWDHURY  
MR.T C DAS  
MR.K R PATGIRI  
MR.I CHOUDHURY  
MRD MONDAL  
MR.U DUTTA, (R-13)  
MR.D DAS  
MR.D BORAH  
MR.A CHOUDHURY  
MR.R GOGOI  
MR.A K BARUAH (R-8, R-10  
& R-14)  
MS.T JINI  
MS P DAS, SC, EDU  
MR.R SINGHA  
MR.N BORAH  
MR. N BARAH  
MR.M J DAS  
MR.H K BORA

**WITH**

52 WP(C)/4325/2012

HIRANYA KUMAR NATH and 2 ORS  
**Versus**  
THE STATE OF ASSAM AND ORS

MR B D DAS  
MR.R P SARMAH  
MR.U K NAIR  
MRS.R DEVI  
MR.A CHETRY  
MR.A R TAHBILDAR  
MR. B PURKAYASTHA  
MR. B ZAMAN  
MR.M P SARMA

MR.B C DAS  
MR.S S DEY  
MR.B D KONWAR  
MR.Z MUKIT  
MR.O P BHATI  
MR.A SATTAR  
MR.M NATH  
MR.D MOZUMDER  
MR.A BHATTACHARJEE  
SC, APSC  
MR.R DE(R-5)  
MR.I CHOWDHURY  
MR.M CHOUDHURY  
MR.S SAIKIA  
MR.D P BORAH  
MR.K R PATGIRI(R-5)  
MS.S KHANIKAR  
MR.A ROY  
MR.D SARMA(R-4)  
MR.U DUTTA  
MR. D MAZUMDAR  
MR.B GOGOI  
MR.A GOGOI  
MR.D BORAH  
MR.M CHOUDHURY  
MR.I F ALI  
MR.P CHETIA(R-4)  
SC, EDU  
MR.R P GUPTA  
MRS.A VERMA  
MR.N KHATANIAR  
MR.J HUDA(R-4)  
MR.N BORAH

53 WITH  
WP(C)/5906/2013

NIRUPAN NATH and 4 ORS  
**Versus**  
THE STATE OF ASSAM AND 20 ORS

MR.H I CHOUDHURY P-1 to  
5  
MR.D K SARMAH(P-1 to 5)  
MRA R BHUIYAN  
MR.N PATHAK(P-1 to 5)

MR.S S DEY  
MR.S CHAUHANR- 17  
MR.O P BHATI  
MR.M NATH  
MR.A BHATTACHARJEE  
MRS.R S CHOWDHURY  
MR.R DE  
MR.I CHOWDHURY  
MR.T C DAS  
MR.A CHOWDHURY  
MR.K R PATGIRI  
MR.A R SHOME(R- 17)  
MR.I CHOUDHURY  
MRD MONDAL  
MR.D DAS  
MR.D BORAH  
MR.A K BARUAH  
MS.T JINI  
MR.J BHATI  
MR.R SINGHA  
MR.M J DAS  
SC, EDU  
MR.N BORAH  
MR.H K BORA

54 WITH  
WP(C)/7378/2013

DIPAN KANTI SUKLABAIDYA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR.I H SAIKIA  
MR.K KALITA  
MS.S KANUNGOE

MR.S S DEY  
MR.M NATH  
MR.A BHATTACHARJEE  
SC, APSC  
MR.D P BORAH  
SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 Bail Appln./294/2024	KABIR AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
2 Bail Appln./295/2024	MOKSEDLU HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
3 Bail Appln./296/2024	BIRSING BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
4 Bail Appln./297/2024	MD. RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
5 Bail Appln./298/2024	ABDUL AZIZ @ ALEX RAHUL <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
6 Bail Appln./299/2024	HABIJAR RAHAMAN @ HAFIJUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7 Bail Appln./300/2024	MOINUL CHOUDHURY @ MRINAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	PP, ASSAM
8 Bail Appln./302/2024 B/O	KHWRWMSHAR BRAHMA @ KHURWMSHAR BRAHMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM SC, FOREST
9 Bail Appln./303/2024	HASIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL MR A N IQBAL	PP, ASSAM
10 Bail Appln./305/2024	BINOY MOCHAHARI <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
11 Bail Appln./306/2024	JOHIRUL ISLAM @ JOHIRUL ESLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM

12	Bail Appln./307/2024	MAHESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
13	Bail Appln./308/2024	SAJARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
14	Bail Appln./311/2024	ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	Bail Appln./312/2024	ROFIAN HUSSAIN @ KUTIL <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS P DEKA MS N.RAHMAN	PP, ASSAM
16	Bail Appln./313/2024	Hemanta Chowdhory <b>Versus</b> THE STATE OF ASSAM AND ANR		PP, ASSAM
17	Bail Appln./314/2024 B/O	AZHARUL ISLAM @ AZAHARUL SK. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
18	Bail Appln./319/2024	RAJU AHMED <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
19	Bail Appln./320/2024	MOJIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM

**MOTION**

20	Crl.Rev.P./514/2023 B/O	SAFIQUL ISLAM @ SHAFIKUL ISLAM <b>Versus</b> DUDHJAN NESSA	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
21	Crl.Pet./109/2024	TUSHAR TARPAN BHUYAN @ RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	PP, ASSAM
22	AB/240/2024	REJIYA KHATUN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
23	AB/250/2024	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR S PRODHANI MS P DEKA	PP, ASSAM
24	AB/251/2024	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. R DEVI	SC, FOREST
25	AB/252/2024	RAKIB ALI @ BIKI ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	AB/256/2024 B/O	BUDHIN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MS N MAHANTA	PP, ASSAM

**ADMISSION**

27	Crl.Pet./666/2023 FIXED	INDIA CARBON LTD. <b>Versus</b> THE UNION OF INDIA	MR F KHAN M. GLORY RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI	MR. S C KEYAL
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28	Crl.Pet./1130/2023 B/O	RAJEEV KUMAR KHANNA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR. B DEKA MS. T SOM	SC, CBI
29	Crl.Pet./1228/2023 WITH LCR 2 FILES, FIXED	ANKIRA FARHAT AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
30	Crl.A./31/2024	PARASH JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/98/2024 <b>in</b> Crl.A./31/2024	PARASH JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
31	Bail Appln./2113/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SOHAN SINGH DHILLON <b>Versus</b> THE UNION OF INDIA	MR D CHUTIA	SC, DRI
32	Bail Appln./3288/2023 WITH CASE RECORD(SCANNED COPY), FIXED	OINAM SINGHACHANDRA SINGH <b>Versus</b> THE UNION OF INDIA	MR. D SARMAH MR A AHMED S. J. SAHARIAH B. D. KAKATI	SC, DRI
33	Bail Appln./3347/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD IRFAN KHAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
34	Bail Appln./3391/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. FIROZ KHAN AND ANR. <b>Versus</b> STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
35	Bail Appln./4126/2023 FIXED	SATISH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM SC, NCB (R-2)
36	Bail Appln./4191/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SANTANU LAHKAR <b>Versus</b> UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CUSTOMS
37	Bail Appln./4304/2023 WITH CASE RECORD(SCANNEE COPY), OFFICE NOTE, FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D K BAGCHI	PP, ASSAM
38	Bail Appln./4309/2023 FIXED	HABIBULLAH AMIN @ HABIBULLA AMIN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
39	Bail Appln./4465/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KHALIQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
40	Bail Appln./4696/2023 WITH OFFICE NOTE, FIXED	RATUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR MR K HUSSAIN MR R AKHTAR	MR M RANA MD. I AHMED PP, ASSAM
41	Bail Appln./4703/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BHADRA DOHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
42	Bail Appln./190/2024 WITH CASE RECORD(SCANNED COPY), FIXED	YAHYA KHAN <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
43	Bail Appln./206/2024 WITH CASE RECORD(SCANNED COPY), FIXED	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH	PP, ASSAM
44	Bail Appln./259/2024 FIXED	DIBYAJYOTI DEURI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MS D DEVI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
45	AB/2812/2022 FIXED	BABU BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR S PAUL MR R L CHUTIA	PP, ASSAM

46	AB/1947/2023 FIXED	ABDUL MAJID SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N HOSSAIN MR. M MONDAL	PP, ASSAM
47	AB/3468/2023 FIXED	SHARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
48	AB/3474/2023 FIXED	BORSHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
49	AB/3479/2023 FIXED	BIN AMIN <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
50	AB/3686/2023 FIXED	ATAUR RAHMAN @ ATIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR MR. SAIFUL ISLAM	PP, ASSAM
51	AB/3977/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
52	AB/4160/2023 FIXED	ISARUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S HOQUE	PP, ASSAM
53	AB/4161/2023 WITH OFFICE NOTE, FIXED	AZAD ALI @ AJAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
54	AB/4177/2023 FIXED	MUSTAFA AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
55	AB/81/2024 FIXED	SAMBHU RAJBHOR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
56	AB/83/2024 WITH OFFICE NOTE, FIXED	SUBHAS MUKHARJEE @ SUBHASISH MUKHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
57	AB/84/2024 FIXED	NIAJUL ISLAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
58	AB/176/2024 FIXED	SEHUR UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR E AHMED FARIDUL AMIN	PP, ASSAM
59	AB/205/2024 FIXED	INDRAJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR G SAHU MR D J HALOI JYOTISH DAS	PP, ASSAM
<b><u>ORDERS</u></b>				
60	CrI.A./382/2023 WITH OFFICE NOTE, B/O	RAJIUL HOQUE @ RAJIUL KARIM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/998/2023 <b>in</b> CrI.A./382/2023	RAJIUL HOQUE @ RAJIUL KARIM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM
61	CrI.Pet./1323/2023 WITH LCR 1 FILE, FIXED	NOSHER ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./310/2024	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN S KHAN	PP, ASSAM
2	Bail Appln./316/2024 B/O	ASIK IQBAL @ ASIEK EKBOL <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED K SHIKDER MS F PARBIN MS P KAKATI	PP, ASSAM
3	Bail Appln./317/2024	SORIF ALI @ SHARIF ALI <b>Versus</b> THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
4	Bail Appln./322/2024	ISLAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR. A.H. MONDAL P. KALITA	PP, ASSAM
5	Bail Appln./324/2024	ROHIM ALI @ RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM
<b><u>MOTION</u></b>				
6	Crl.Pet./941/2023 FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> RAJIBUL HOQUE	MR. R R KAUSHIK	
<b>WITH</b>				
7	Crl.Pet./738/2023	RAJIBUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
8	Tr.P.(Crl.)/3/2024 FIXED	MAYANGLAMBAM JIBAN @ MAYANGLAMBAM JIBAN MEITEI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
9	Tr.P.(Crl.)/5/2024	NARAYAN BANIK <b>Versus</b> THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. R MAJUMDAR MR. S SHARMA MS. J GHOSH	PP, ASSAM
10	Crl.Pet./100/2024	CHIRANJEEB SARMA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS. M BORA	PP, ASSAM

11	Crl.Pet./102/2024	RAJPAL SINGH POONIA <b>Versus</b> THE STATE OF ASSAM	MR H TALUKDAR MS. K VERMA	PP, ASSAM
12	Crl.Pet./104/2024	GAURAV UPADHAY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K P PATHAK MR. D GOGOI MR BHARGAV DAS	PP, ASSAM
13	Crl.Pet./106/2024	RAJUMONI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
14	Crl.Pet./107/2024	PRASANTA DAS <b>Versus</b> MUNINDRA DAS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
15	AB/237/2024	KABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
16	AB/238/2024	LUTFOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
17	AB/246/2024	TAIZ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S Ali MD S HUSSAIN	PP, ASSAM
18	AB/253/2024	KHUDEJA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR K J PATHAK MS N BARUAH	PP, ASSAM
19	AB/257/2024	ARATI DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
20	AB/258/2024	MD. BHAIJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
21	AB/259/2024	DILUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
<b>ADMISSION</b>				
22	Crl.Rev.P./16/2024 FIXED	ABHIJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
23	Crl.A./26/2024	DEBASHREE CHETIA @ DEBASRI CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/89/2024 <b>in</b> Crl.A./26/2024	DEBASHREE CHETIA @ DEBASRI CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
24	Crl.A./28/2024	AJA DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/95/2024 <b>in</b> Crl.A./28/2024	AJA DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
25	Bail Appln./34/2024 WITH CASE RECORD(SCANNED COPY) B/O	MD. ABDUL KADIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
26	Bail Appln./67/2024 FIXED	MUSLIM UDDIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM

27	Bail Appln./93/2024 FIXED	KUNAL BAHADUR @ KUNAL MARAK <b>Versus</b> THE STATE OF ASSAM	MS A KALITA	PP, ASSAM
<b>BAIL HEARING</b>				
28	I.A.(CrI.)/924/2023 FIXED in AB/3062/2023 <b>WITH</b> AB/3062/2023	SANEKA PARVIN <b>Versus</b> MUNENDRA KUMAR AND ANR.  MUNENDRA KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA  MR. A R MEDHI MS. K MEDHI	PP, ASSAM  PP, ASSAM
29	AB/3104/2023  <b>WITH</b> I.A.(CrI.)/1070/2023 in AB/3104/2023	CHAUDHARI RAMESH KUMAR VELA BHAI @ CRV BHAI <b>Versus</b> THE STATE OF ASSAM  SANEKA PARVIN <b>Versus</b> CHAUDHARI RAMESH KUMAR VELA BHAI @ CRV BHAI @ RAMESH	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN  MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM  MR. N MAHAJAN
30	WP(C)/4915/2023	SANEKA PARVIN AND ANR <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR S ABDULLAH	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, HEALTH DEPARTMENT, ASSAM
31	AB/2203/2023 FIXED	RUKIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
32	AB/3040/2023 FIXED	RAFIZUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
33	AB/3327/2023 FIXED	REJUWAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	MR H DAS (R-2) PP, ASSAM
34	AB/3834/2023	JAHAN UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
35	AB/4014/2023 FIXED	ABDUL MOZID <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
36	AB/4126/2023 FIXED	ASHOK KUMAR NUNIA <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
37	<b>WITH</b> AB/3781/2023	SUKKUR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
38	AB/4249/2023 FIXED	BHOLA KUMAR @ BHOLA KUMAR PASWAN <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
39	AB/22/2024 FIXED	IKRAMUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	MR. A MOBARAQUE (INFORMANT) S A AKIB (INFORMANT) PP, ASSAM
40	AB/32/2024 FIXED	NAZRUL ISLAM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO MR. S UPADHAY MS. A LALA	PP, ASSAM
41	AB/123/2024 FIXED	RAKIDUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

42	AB/170/2024 FIXED	HIREN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
43	AB/180/2024 FIXED	SAMIUL HOQUE KHANDAKAR <b>Versus</b> THE STATE OF ASSAM	MR M RANA MR M.HOQUE	PP, ASSAM
44	AB/194/2024 B/O	HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI MS. S NEWAR	PP, ASSAM
<b>ORDERS</b>				
45	CrI.Rev.P./531/2022 B/O	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> MUKUT SAIKIA @ SHYAM	MR M HALOI	
46	CrI.A./428/2023 <u>0 Y 2 M 27 D</u> :WITH LCR 4 FILES, FIXED <b>WITH</b> I.A.(CrI.)/1129/2023 <b>in</b> CrI.A./428/2023	IBRAHIM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM MS. A THAKURIA (r-2)
47	I.A.(Civil)/634/2023 MAC.APP. 745/2022(D/O), FIXED <b>in</b> MACApp./745/2022	IBRAHIM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
48	I.A.(Civil)/634/2023 MAC.APP. 745/2022(D/O), FIXED <b>in</b> MACApp./745/2022	SMTI. HIMESHWARI SAIKIA AND ANR. <b>Versus</b> SMTI HEMADA SAIKIA AND ANR	MR D MONDAL MR. R BARBHUYAN MR. U BARMAN	MR. N D BHUYAN (r-1) MR P D BHUYAN (r-1)
48	I.A.(CrI.)/1138/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> CrI.A./431/2023 <b>WITH</b> CrI.A./431/2023	JANARDAN KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
49	CrI.A./383/2023 <u>0 Y 4 M 22 D</u> <b>WITH</b> I.A.(CrI.)/1007/2023 <b>in</b> CrI.A./383/2023	JANARDAN KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR D TALUKDAR (r-2) MR P CHOUDHURY (r-2) MS P SAIKIA (r-2) PP, ASSAM
49	CrI.A./383/2023 <u>0 Y 4 M 22 D</u> <b>WITH</b> I.A.(CrI.)/1007/2023 <b>in</b> CrI.A./383/2023	TIKENDRAJIT BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. N BORAH MR M.J. BHARALI	PP, ASSAM
50	CrI.Pet./1406/2023 WITH LCR 3 FILES, FIXED	TIKENDRAJIT BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. N BORAH MR M.J. BHARALI	PP, ASSAM
50	CrI.Pet./1406/2023 WITH LCR 3 FILES, FIXED	HEMANTA GOGOI ALIAS KON GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	PP, ASSAM
51	I.A.(CrI.)/94/2024 <b>in</b> CrI.A./470/2024 <b>WITH</b> CrI.A./470/2024 (Filing Number) <b>WITH</b> CrI.L.P./6/2024	BUDHAN CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU	PP, ASSAM
51	I.A.(CrI.)/94/2024 <b>in</b> CrI.A./470/2024 <b>WITH</b> CrI.A./470/2024 (Filing Number) <b>WITH</b> CrI.L.P./6/2024	BUDHAN CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR E	MR M AHMED	
51	I.A.(CrI.)/94/2024 <b>in</b> CrI.A./470/2024 <b>WITH</b> CrI.A./470/2024 (Filing Number) <b>WITH</b> CrI.L.P./6/2024	BUDHAN CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU	PP, ASSAM
<b>HEARING</b>				
52	CrI.Pet./237/2021 WITH LCR 3 FILES, FIXED	BINOY KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. R C PAUL (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Monday,5th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**MOTION (BA)**

1	Bail Appln./315/2024 B/O	JAYANTA BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024
10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,5th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN  
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	WP(C)/449/2021	ISWAR PRASHAD BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. M A LASKAR	GA, ASSAM SC, SEBA
2	WP(C)/2426/2023	PARTHA PRATIM GHOSH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM
<b><u>TOP OF THE LIST</u></b>				
3	WP(C)/6933/2013 FIXED	DURGA PRASAD BORDOLOI <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MS.N S THAKURIA MS.M DEV MR. P K ROYCHOUDHURY MR.S BANIK MR D CHAKRABORTY MR. N G KUNDU MR G DEKA MS R R MUZIB MS. P UPAMANYU MS. D R BASUMATARY MS.R CHAKRABORTTY MR. M P BORAH MS.P DEB	GA, ASSAM
<b><u>MOTION</u></b>				
4	WP(C)/7512/2023 FIXED	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, SEC. EDU.
5	Cont.Cas(C)/55/2024	DEBOJIT BORAH <b>Versus</b> NARAYAN KONWAR	MS J AKTAR	
6	Cont.Cas(C)/56/2024	PACHIM AMTOLI VLP SCHOOL <b>Versus</b> OM PRAKASH		
7	WP(C)/151/2024 FIXED	SATISH KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, SEC. EDU. SC, FINANCE
8	WP(C)/305/2024 FIXED	AJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA	SC, SEC. EDU.



9	WP(C)/413/2024 FIXED	RABIN BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU
10	WP(C)/456/2024	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M ALI MR J. ISLAM	SC, ELEM. EDU GA, ASSAM
11	WP(C)/463/2024	DIPAK CHANDRA NATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	SC, SEC. EDU.
12	WP(C)/464/2024	BADRUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/479/2024	DR DILIP DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR J PAYENG MS A PAYENG	SC, HIGHER EDU
14	WP(C)/490/2024	MS. RUMA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R SARMA	SC, ELEM. EDU SC, SEBA
15	WP(C)/492/2024	JATISH CH DEB <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU.
16	WP(C)/498/2024	ABDUL BATEN AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	SC, ELEM. EDU
17	WP(C)/503/2024 FIXED	JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU
18	WP(C)/512/2024	MD. MAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA
19	WP(C)/519/2024	ABDUL JALIL BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, AG SC, SEC. EDU.
20	WP(C)/524/2024	DR. CHITRA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M Z AHMED MR. A M DUTTA	SC, HIGHER EDU
21	WP(C)/531/2024	MUKUL KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU
22	WP(C)/540/2024	IBRAHIM ALI AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. S HOQUE M ISLAM	SC, ELEM. EDU GA, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>				
23	I.A.(Civil)/85/2024 FIXED in WP(C)/5544/2023	BABUL HOSSAIN, <b>Versus</b> REZZAQL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR
	<b>WITH</b> WP(C)/5544/2023	REZZAQL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. A M AHMED (R7) MR. S AHMED (R7) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7)

**ADMISSION**

24	WP(C)/4860/2016 WITH I.A.(C) 1239/2016 B/O	MAKBUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
25	WP(C)/7906/2016 FIXED	SUKUMAR ROY <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.S R BHATTACHARJEE MR. A K PURKAYASTHA MS M BHUYAN MR.H A SARKAR	MR. M A I HUSSAIN (R5) MR A R BHUYAN (R5) MR. R ISLAM (R4) MR. D NATH, SENIOR GOVERNMENT ADVOCATE SC, SECONDARY EDUCATION
26	<b>WITH</b> WP(C)/6312/2021	JOBEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR. J AHMED (r-8) MS A HUSSAIN (r-8) MS. N HASINA (r-8) R BEGUM (r-8) SC, SEC. EDU. MR.R SARMA
27	WP(C)/666/2017 FIXED	PURAVI BARUAH GOGOI <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N ZAMAN MR.A GANGULY MR.A BARUA	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
28	WP(C)/539/2018 WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	MR. A R SIKDAR
29	<b>WITH</b> I.A.(Civil)/3087/2018 <b>in</b> WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED <b>Versus</b> SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR S NEOGI (R- 2 & 3) GA, ASSAM MS. R B BORA (R- 4, 5, 6) MR. U K BARMAN MR H ALI MR. M MALAKAR MR. B DEORI (R- 1) MS A KALITA (R-7 & 8) SC, SEC. EDU. SC, BTC
30	WP(C)/7985/2019 FIXED	PRATIBHA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MISS. M DAS MR. P SAIKIA MS. P TAMULI MS. N BORDOLOI	MR. B K DAS SC, ELEM. EDU GA, ASSAM MR. R PHUKAN (R-6) MR. P TALUKDAR (R7) SC, ELEM. EDU
31	WP(C)/3285/2021	BABUL BORAH <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	MR. A DEKA
32	WP(C)/5392/2021 FIXED	MERAJUL HOQUE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	MR. D DAS SR. ADV MS. S CHUTIA
32	WP(C)/6005/2021 FIXED, AT 2:00 PM	NITYA NANDA PAIT AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MR. S DUTTA (R-19) MS. P BORAH (R 4 - R 18) MR D J MEDHI (R-19)

	<b>WITH</b> I.A.(Civil)/3095/2022 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
	<b>WITH</b> I.A.(Civil)/1960/2023 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. D DAS SR. ADV MR S BORTHAKUR
33	<b>WITH</b> WP(C)/8073/2019	RAHUL AMIN REZA AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
34	<b>WITH</b> WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
35	WP(C)/627/2022 B/O	SHEIKH NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
36	WP(C)/1801/2022	BINANDA CHANGMAI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S RANA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
37	WP(C)/3842/2022 B/O	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
38	<b>WITH</b> WP(C)/6218/2022	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
39	<b>WITH</b> WP(C)/8337/2022	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
40	WP(C)/4727/2022 B/O	JUGEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. N BORAH	SC, ELEM. EDU GA, ASSAM SC, AG MR S M T CHISTIE, SC, SEC. EDU. MR. S K MEDHI (R-9)
41	WP(C)/6576/2022 B/O	SYED SHAH SIKANDAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.
42	WP(C)/6770/2022 FIXED	DR. BINOY CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B SARMAH MR G PATHAK MS K DEKA	SC, HIGHER EDU SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1399/2023 in WP(C)/6770/2022	DR. BINOY CHANDRA SARMA, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G PATHAK	SC, HIGHER EDU SC, AG SC, FINANCE
43	WP(C)/8445/2022 FIXED	BASHAB DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M NATH MR. D P BORAH MR. N HOSSAIN MR. N SARMA MR U GHOSH MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
44	<b>WITH</b> WP(C)/996/2022	BASHAB DAS AND 10 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM

45	WP(C)/1663/2023 B/O	RITA RANI ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/921/2023 in WP(C)/1663/2023	GEETASHREE DAS <b>Versus</b> RITA RANI ROY AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. I H SAIKIA SC, N C T E SC, EDU
46	WP(C)/2117/2023 B/O	SMTI. ANOWARA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE
47	WP(C)/2328/2023 B/O	SAFIK UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN (r-9) MRS. S Y AHMED (r-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU.
48	WP(C)/3035/2023 B/O	ABDUL HANNAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
49	WP(C)/3228/2023 B/O	ROHILA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM SC, BTC
50	WP(C)/3545/2023 FIXED	ANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU MR. M RAHMAN (R-5)
	<b>WITH</b>			
51	WP(C)/6943/2023	KIAMAT ALI @ KIAMOT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S T HOQUE MR. M RAHMAN	SC, ELEM. EDU
52	WP(C)/3726/2023 FIXED	MRS. B RUMA SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MR. K GOGOI DY.S.G.I. SC, ASSAM UNIVERSITY
53	WP(C)/4597/2023 FIXED	RAFIQUR RAHMAN SHEIKH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU. SC, SEBA
54	WP(C)/4810/2023	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
55	WP(C)/5200/2023 FIXED	DR. JAGADISH HANSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C

**ORDERS**

56	WP(C)/1232/2019 FIXED	WAHIDA SULTANA <b>Versus</b> THE CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS. (H)	MR. P DEKA MR. A CHETIA MS. S. TODI MR. R HAQUE	SC, CBSE
57	Cont.Cas(C)/31/2020 B/O	SAILENDRA NATH SARMA <b>Versus</b> PREETAM SAIKIA, IAS AND ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
58	Cont.Cas(C)/402/2020	AKHIL CHANDRA DEVA SARMA <b>Versus</b> PREETOM SAIKIA AND 3 ORS.	MR. B KUMAR	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2)
59	Arb.P./25/2021 FIXED	M/S B N SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD

60	Cont.Cas(C)/39/2021 FIXED	BINA KUMARI PHUKON @ BINA PHUKON <b>Versus</b> PREETOM SAIKIA, IAS, AND 6 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
61	Cont.Cas(C)/385/2021 B/O	MRS. NIRUPAMA HAZARIKA <b>Versus</b> DHARMA KANTA MILI AND 2 ORS	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	MR A C BORBORA (R-2) MRS. R BORBORA (R-2) MR. K GOGOI MR. M SMITH (R-2) MR. N B GOHAIN (R-2)
62	WP(C)/4303/2021	JUNALI KAMAN POLONG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. J K GOSWAMI (r-7) MR. J BARMAN (r-7)
63	Cont.Cas(C)/294/2022 FIXED	ANWARUL ISLAM LASKAR <b>Versus</b> B B DEV CHOUDHURY, IAS AND ANR	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR D SAIKIA MR B KAUSHIK
64	Cont.Cas(C)/270/2023 FIXED	DHIRENDRA BARUAH <b>Versus</b> NARAYAN KONWAR IAS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR S M T CHISTIE
65	Cont.Cas(C)/370/2023	NIRANJAN BORDOLOI <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
66	Cont.Cas(C)/372/2023	AMAR SHEEL AND 2 ORS <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)
67	Cont.Cas(C)/373/2023	MD. ABUL KALAM <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
68	Cont.Cas(C)/385/2023	SWARNA PRAVA BORDOLOI AND ANR <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK
69	WP(C)/3761/2023 B/O	SWAPAN KR NATH AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, SEC. EDU.
70	WP(C)/4540/2023 B/O	CHANDAN CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 05/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
7)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
8)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
9)	MR. R K BHATRA	01-02-2024	To	16-02-2024

10)	MR J CHOPRA	10-02-2024	To	17-02-2024
11)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
12)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
13)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024